



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF WRIT PETITION (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	WP/150/2012	VAMAN USNO NAIK AND ANR., VS ARUNDHATI WALAVALKAR AND 18 ORS., REP. BY P.OA KRISHNA KUMAR TEWARI.,	MR. PARIKSHIT SAWANT	ADV. BIPIN JOSHI FOR R.NO.1
2	WP/176/2012	GOA TRADE AND COMMERCIAL WORKERS UNION VS U.P. STATE BRIDGE CORPORATION LTD.,	ADV. VIJAY PALEKAR	ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT
3	WP/290/2012	RADHA NANDALAL KALRO AND 5 ORS., VS DAMODAR NARCINVA NAIK AND 4 ORS.,	C. MASCARENHAS	ADV. V. MENEZES FOR R.NOS.2, 3, 4 AND 5. ADV. VALMIKI MENEZES FOR R. NO. 4 ADV. VALMIKI MENEZES FOR R. NO. 3 ADV. VALMIKI MENEZES FOR R. NO. 5 ADV. VALMIKI MENEZES FOR R. NO. 2 ADV. M.S. JOSHI FOR R.NO.1.
4	WP/449/2012	DR. VISHWANATH HEDE VS PARVATI NAIK AND 21 ORS.,	R.S. JAGANNATH MULGAONKAR JAYANT PANDURANG MULGAONKAR	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR
	WITH WP/631/2012	DR. RAMAKRISHNA PARKAR AND 3 ORS., VS PARVATI NAIK AND 18 ORS.,	T. JAGANNATH MULGAONKAR JAYANT PANDURANG MULGAONKAR	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR
5	WP/450/2012	MICRO INTERCONNECTION REP. BY ITS AUTHORIZED REPRESENTATIVE ANIL KHER	VIJAY A. PALEKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS WORKMEN REP. BY THE SECRETARY AND 2 ORS.,		
6	WP/489/2012	MUDKAPPA H. GULABAL AND 5 ORS., REP. BY GOMANTAK MAZDOOR SANGH THRO' ITS GENERAL SECRETARY VS HOTEL LEELA VENTURE LTD.,	SHIVRAJ GAONKAR	
	WITH WP/601/2012	HOTEL LEELA VENTURE LIMITED THROUGH ITS POA MANOHAR P. RAUT VS MUDKAPPA H. GULABAL AND 7 ORS.,	PULKIT BANDODKAR	
7	WP/490/2012	I.F.B. INDUSTRIES LTD., REP. BY ITS DULY AUTHORIZED REPRESENTATIVE JAYANTA CHANDA VS REG. PROVIDENT FUND COMMISSIONER AND 2 ORS.,	VIJAY A. PALEKAR	
8	WP/516/2012	YOGESH KITLEKAR VS THE GOVERNING COUNCIL, THROUGH ITS CHAIRMAN, AND 4 ORS.,	NIGEL DA COSTA FRIAS	A. AGNI ADV. PARIKSHIT S. SAWANT FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3
9	WP/537/2012	PRAMOD POLY D'SILVA AND ANR., VS THE CHIEF EXECUTIVE OFFICER AND ANR.,	ADV. JOAQUIM GODINHO ADV. J. GODINHO (U/LAS)	
10	WP/584/2012	FATI HARI PALYEKAR AND ANR., VS CHARLES FLORENCE YVETTE PAIS AND 3 ORS.,	VALMIKI MENEZES	
11	WP/611/2012	PRADIP BALKRISHNA DESHPRABHU AND 6 ORS., VS VASUDEO RAJENDRA	D.J. PANGAM	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DESHPRABHU AND 8 ORS.,		
12	WP/618/2012	DIGAMBER S. BANDODKAR VS THE REGIONAL PROVIDENT FUND COMMISSIONER GOA REGION, AND ANR.,	A.V. NIGALYE	ADV. VISHNU P S LANGAWAT ADV. VISHNU P S LANGAWAT FOR R. NO. 2
	WITH WP/619/2012	RAMCHANDRA S. BANDODKAR VS THE REGIONAL PROVIDENT FUND COMMISSIONER, GOA REGION and ANR.,	ARUNKUMAR NIGALYE	V. VISHNU P S LANGAWAT ADV. VISHNU P S LANGAWAT FOR R. NO. 2
	WITH WP/133/2014	DYNAQUIP ENGINEERS REPRESENTED BY IT PARTNER PUSHKAR R. KOTNIS., VS THE REGIONAL P. F. COMMISSIONER AND ANR.,	ADV. G. K. SARDESSAI ADV. VIJAY A. PALEKAR	ADV. PRASHANT AGRAWAL FOR R. NO. 2 ADV. ANJALI AGRAWAL FOR R. NO. 2
13	WP/629/2012	WORKMEN REP. BY GOMANTAK MAZDOOR SANGH THROUGH ITS GENERAL SECRETARY VS GOA BAGAYTDAR SHANKARI KVS MARYADIT	ADV. VALMIKI MENEZES	ADV. ARUN KUMAR V. NIGALYE, FOR R.NO. 1
14	WP/672/2012	SHRI SANTOSH T. NAIK VS M/S. GOA SHIPYARD LIMITED.,	MR. A. V. NIGALYE	
15	WP/682/2012	JAYASHRI BHINGO GHADI KARAPURKAR AND 3 ORS., VS SACRED HEART OF JESUS and MARY ASYLUM OF ALDONA THROUGH ATTORNEY FILOMENA FERNANDES	SARUESH MALYEKER	KAMAT ADV. JOSEPH S VAZ, FOR R. NO. 1
16	WP/690/2012	CHANDRAKANT K. PEDNEKAR VS MAMLATDAR OF BARDEZ	SUDIN USGAONKAR	ADV. MR. ARUN A. S. TALAULIKAR

SR.	CASE NUMBER	PARTY NAME AND ANR.,	PET. ADV.	RES. ADV.
17	WP/705/2012	HERITAGE PRINCES REAL ESTATE DEVELOPERS REP. BY PARTNER PARESH PAI VS THE ASST. PROVIDENT FUND COMMISSIONER, AND ANR.,	VIJAY A. PALEKAR	ADV. P. P. SINGH FOR R.NO. 1 ADV. PRACHI SAWANT FOR R. NO. 3 ADV. VISHNU P S LANGAWAT FOR R. NO. 2 VISHNU P S LANGAWAT
18	WP/715/2012	GUNAVANTI PACO PILARNEKAR THROUGH ATTORNEY SURESH P. PILARNEKAR VS THE CHIEF SECRETARY GOVT. OF GOA AND 4 ORS.,	ANDREA FRNANDES SHEELA	ADV. ASHWIN D. BHOBE FOR R.NO. 5 ADV. GEETESH RAMESH SHETYE FOR R.NO.1,2,3 & 4
19	WP/774/2012	RUKMINIBAI G. BHATIKAR (SINCE DEC.) REP. BY MANGESH G. BHATIKAR AND ORS., VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SUDIN USGAONKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
	WITH WP/775/2012	SUNITA SHAM NAIK AND ANR., VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SUDIN USGAONKAR	ADV. PRACHI SAWANT AGA, FOR R.NO. 1 AND 2
	WITH WP/776/2012	SUNITA SHAM NAIK REP. BY ATTORNEY SAMIR NAIK VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SUDIN USGAONKAR	ADV. PRACHI SAWANT FOR R.NO. 1 AND 2 ADV. PRACHI SAWANT FOR R. NO. 2
20	WP/786/2012	SALDANHA DEVELOPERS PVT. LTD., REP BY ITS MD BENEDICT SALDANHA AND ANR., VS ADMINISTRATOR OF COMUNIDADES NORTH ZONE AND ANR.,	VLEDSON BRAGANZA	LUCIO ADV. PRASHIL AROLKAR ADV. ROHIT BRAS DE SA FOR R. NO. 2
21	WP/795/2012	NARAHARI HIRU NAIK	JAGANNATH JAYANT	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AND 15 ORS., VS ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT AND 3 ORS.,	MULGAONKAR JAYANT PANDURANG MULGAONKAR	
22	WP/807/2012	MADHUSUDAN GANGAJI PRABHU DESAI and 9 ORS., VS CHANDRASHEKAR MALKARNEKAR	ADV. SANMAN KENY	ADV. PARIKSHIT S. SAWANT FOR R.NO.1 ADV. NEEHAL SANDEEP VERNEKAR FOR R.NO.1 ADV. MEHJABEEN ANSARI FOR R.NO.1
23	WP/812/2012	SAMUDRA ROPES PVT. LTD., REP. BY DIRECTOR NARAYAN NAIK VS THE ASSISTANT PROVIDENT FUND COMMISSIONER, THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND ANR.,	VIJAY A. PALEKAR	ADV. P. P. SINGH FOR R.NO. 1 ANJALI AGRAWAL PRASHANT AGRAWAL
24	WP/814/2012	HOTEL NAVTARA REP. BY MANAGING PARTNER CARLOS TAVORA VS THE REGIONAL PROVIDENT FUND COMMISSIONER- I	VIJAY A. PALEKAR	ADV. P. P. SINGH FOR RESPONDENT ANJALI AGRAWAL PRASHANT AGRAWAL
25	WP/840/2012	SATTARI TALUKA FARMERS SERVICE CO-OP SOCIETY LIMITED, THROUGH ITS CHAIRMAN TUKARAM V. KHOT AND ORS. VS REGISTRAR OF CO-OP SOCIETIES, AND 4 ORS.,	D.J. PANGAM	ADV. ARJUN F. NAIK FOR R.NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. ARJUN F. NAIK FOR R. NO. 3 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2
26	WP/873/2012	MARIA VIRGINA DE MATOS SEQUEIRA AND 5 ORS., VS THE CUSTODIAN OF EVACUEE PROPERTY AND ANR.,	NITIN SARDESSAI	ADV. KHOLKAR NEHA UMESH FOR R.NO. 1 AND 2
27	WP/877/2012	MADLINE PEREIRA VS	D.B. AMBEKAR MR. D.B. AMBEKAR	THALMANN PRADEEP PEREIRA, FOR R.NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		COMMISSIONER FOR WORKMEN'S COMPENSATION AND 2 ORS.,		ADV. SUSAN LINHARES, AGA, FOR R.NO. 1
28	WP/32/2013	DAMU DATTA NAIK KARMALI REP BY PROPRIETOR BHASKAR D. N. KARMALI VS VAMAN VISHRAM KHANDEPARKAR	PREMANAND KHOLKAR	A. ADV. DEVIDAS J. PANGAM FOR R.NO. 1
29	WP/63/2013	AWADUT SHANTARAM NAIK VS APARNA AJITKUMAR RAIKAR AND 3 ORS.,	PRASHEEN LOTLIKAR	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1
30	WP/65/2013	PRASHANT NATEKAR VS COLFAX (INDIA) PVT. LTD., THROUGH DIVISIONAL MANAGER	P.P. SINGH	ADV. S. M. SINGBAL
31	WP/112/2013	THE COMMISSIONER, CORPORATION OF CITY OF PANAJI, VS FRANCISCO FONSECA AND 4 ORS.,	ADV. SHIVAN DESAI	ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2.
	WITH WP/127/2013	RUDRESH CHODANKAR VS FRANCISCO FONSECA AND 4 ORS.,	ADV. PRASHEEN LOTLIKAR	ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2.
32	WP/135/2013	MARCUS R. CARDOZO VS STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	ADV. SHIVAN DESAI	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2 -
33	WP/178/2013	THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT. OF GOA. VS SARDESSAI ENGINEERING	ADV. PRAVIN FALDESSAI PETITIONER	N. ADV. VALMIKI MENEZES FOR FOR RESPONDENTS

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		WORKS AND ANOTHER		
34	WP/179/2013	VATSALA ANANT CHARI (DEC.) THROUGH LR'S VS FRANCO BERNE MARTINS AND ANR.,	ADV. V.A. LAWANDE	
35	WP/200/2013	COMUNIDADE OF NAGOA REP. BY ITS ATTORNEY JOHN PHILIP PEREIRA VS THE ADMINISTRATOR COMMUNIDADES OF SOUTH ZONE	ADV. JOAQUIM GODINHO	
36	WP/211/2013	VINAY CHODANKAR VS PHIL CORPORATION LTD.,	ADV. NITIN SARDESSAI	ADV. GAURISH N. AGNI
37	WP/212/2013	DR. REKHA S. PAI DUGGAL @ DR. REKHA RAMESH KAMAT TARCAR VS THE GOA STATE CO-OP. BANK LIMITED AND 3 ORS.,	ADV. P. P. SINGH	
38	WP/243/2013	TRUPTI DATTARAM KALSHAONKAR VS PANDURANG H. TORASKAR (SIN. DEC.) THR. LRS. AND 7 ORS.,	ADV. ASHWIN D. BHOBE	ADV. AJIT R. KANTAK FOR R.NO. 1 ADV. RESHMA KANTAK FOR R.NO. 1 ADV. RAJAS KANTAK FOR R.NO. 1
39	WP/276/2013	GANESH GUNO PAGI., VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. L. RAGHUNANDAN	ADV. PRIYANKA KAMAT FOR R.NO 1 AND 2
40	WP/290/2013	I. P. RODRIGUES., VS NORTH GOA PLANNING and DEVELOPMENT AUTHORITY, THROUGH ITS MEMBER SECRETARY AND 3 ORS.,	ADV. KAUSHAL SHETYE FOR PETITIONER ADV. RACHANA TALAULIKAR FOR PETITIONER ADV. DEEPAK GAONKAR FOR PETITIONER	ADV. DEVIDAS J. PANGAM FOR R.NO. 4 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 2
41	WP/323/2013	LAMBERT P. A. GODINHO., VS THE DIRECTOR OF	ADV. THALMANN PRADEEP PEREIRA	ADV. SOMNATH B. KARPE FOR R.NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		EDUCATION, GOVERNMENT OF GOA AND 4 ORS.,		
42	WP/428/2013	INGRID RYNA FERNANDES VS STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 4 ORS.	ADV. JAYANT PANDURANG MULGAONKAR FOR PETITIONER ADV. JAGANNATH JAYANT MULGAONKAR FOR PETITIONER	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. ABHIJEET KAMAT FOR R. NO. 5 ADV. PRANAY A KAMAT FOR R. NO. 2 - - - - -
43	WP/523/2013	COMMUNIDADE OF NADORA REP. BY ITS ATTORNEY ANAND GOPAL GAUNS VS YESUBAI SATU MANDREKAR AND 6 ORS.,	ADV. KETAKI NAIK ADV. PARIKSHIT S. SAWANT ADV. DEVIDAS J. PANGAM FOR PETITIONER ADV. SHIVADATTA PRAKASH MUNJ ADV. FERNANDES LUIS ALEX	ADV. PRIYANKA KAMAT FOR R.NO. 5 TO 7 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 6 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 7 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 5 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 3
	WITH WP/536/2013	COMMUNIDADE OF NADORA REP. BY ITS ATTORNEY ANAND GOPAL GAUNS VS TARAMATI HARICHANDRA GAWAS (DECEASED) THROUGH LR PANDURANG H. GAWAS AND 3 ORS.,	ADV. FERNANDES LUIS ALEX ADV. KETAKI NAIK ADV. DEVIDAS J. PANGAM FOR PETITIONER ADV. PARIKSHIT S. SAWANT ADV. SHIVADATTA PRAKASH MUNJ	ADV. SUDHA C. PAI KIR FOR R.NO.3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1
44	WP/645/2013	VINOD D. PALYEKAR VS STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS	ADV. ASHWIN D. BHOBE	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 3 ADV. NIGEL DA COSTA FRIAS FOR R. NO. 3
	WITH WP/649/2013	VENKATESH SHIRODKAR VS STATE OF GOA THROUGH	ADV. NITIN SARDESSAI ADV. DEEP D. SHIRODKAR	



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THE CHIEF SECRETARY AND 2 ORS.,	ADV. L. RAGHUNANDAN	
45	WP/732/2013	TUKARAM S. NARVENKER, POLICE CONSTABLE 4972., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. SUSAN LINHARES AGA FOR R.NO.1 TO 4
46	WP/733/2013	SHAMBA DESSAI, ASSISTANT SUB INSPECTOR., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
47	WP/736/2013	SANDEEP HIRBA KANADKAR, PC 4374., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 5
48	WP/737/2013	VISHWAS KAVLEKER, HEAD CONSTABLE/DRIVER., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 4 SULEKHA S. KAMAT
49	WP/738/2013	SANJU M. CHANAYAKUMAR, P.C. 6167., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3 AND 4
50	WP/99/2014	ULHAS R. PHADTE., VS SANGUEM MUNICIPAL COUNCIL THROUGH ITS CHAIRPERSON AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. NATASHA MAYEKAR ADV. PUSHPINDER KAUR	ADV. VILAS P. THALI FOR R.NO. 1
51	WP/121/2014	LEELA KEMPENSKI GOA REP. THROUGH ITS GENERAL MANAGER, SHRIDHAR NAIR., VS REGIONAL PROVIDENT FUND COMMISSIONER,	ADV. PULKIT BANDODKAR	ADV. VISHNU P S LANGAWAT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		EMPLOYEES PROVIDENT FUND ORG.,		
52	WP/173/2014	PRABHAKAR SAULARAM ARLEKAR THR. DULY CONSTITUTED P. O. A., PRAVIN PRABHAKAR ARLEKAR., VS ANTONIETA ADELINE TEMUSO AND ANR.,	ADV. JOSE FILIPE MELO ADV. SUNITA JOSE FILIPE MELO	ADV. SOMNATH B. KARPE FOR R.NO. 2.1,2,2 AND 2.3 ADV. VINOD VISHNU KORGAONKAR R.NO. 2.1,2,2 & 2.3 ADV. VLEDSON LUCIO BRAGANZA R.NO. 2.1,2,2 & 2.3 ADV. JOCELYN GODINHO FOR R.NO. 2.1,2,2 & 2.3 ADV. DAKSHA LOTLIKAR FOR R.NO. 2.1,2,2 & 2.3
53	WP/213/2014	GOKULDAS JANARDHAN SHET TALAILIKAR., VS MULLA ISSUB, SINCE DECEASED THROUGH HIS LEGAL HEIRS.,	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. MARK LOBO	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. A TO L
	WITH STA/1620/2019 (Filing No) IN WP/213/2014	GOKULDAS JANARDHAN SHET TALULIKAR (DEC) THR. HIS LRS., VS MULLA ISSUB (DECEASED) THROUGH HIS LEGAL HEIRS.,	ADV. NIGEL DA COSTA FRIAS ADV. MARK LOBO ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. A TO L
54	WP/230/2014	WORKERS REP. BY THE GENERAL SECRETARY GOMANTAK MAZDOOR SANGH, PUTI GAONKAR., VS NESTLE ( INDIA ) LTD.,	ADV. RYAN DA PIEDADE MENEZES	
55	WP/310/2014	SALVADOR D'MELLO VS JOSE DIOGO D'SOUZA ( ) SINCE DECEASED REP. BY LEGAL REPRESENTATIVES )	ADV. SAHISH MAHAMBREY ADV. KISHORE AROSKAR	ADV. MAHESH AMONKAR FOR RESPONDENT ADV. MAHESH AMONKAR FOR R.NO. 2 & 3 ADV. KAPIL POLE FOR R.NO. 2 & 3
56	WP/392/2014	GOLDEN PEACE HOTELS and RESORTS PVT. LTD., REPRESENTED BY ITS AUTHORIZED REPE. GOPAL	ADV. VIJAY A. PALEKAR ADV. G. K. SARDESSAI ADV. L. V. PALEAR	ADV. P. P. SINGH FOR RESPONDENT ADV. VISHNU P S LANGAWAT FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DEVIDAS, VS THE REGIONAL PROVIDENT FUND COMMISSIONER-II AND ANR.,		VISHNU P S LANGAWAT ADV. GOVIND S. BHOBE FOR RESPONDENT ADV. SARVESH DHUME FOR RESPONDENT
57	WP/418/2014	QUIETERIA FERNANDES AND ANR., VS CAITANO CARVALHO	ADV. ASHA A. DESAI	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPOND ADV. SHAILESH REDKAR FOR REESPONDENT
58	WP/458/2014	CHANDRAKANT P. PARKAR VS ISIDORO J. DA CRUZ	ADV. PANKAJ P. PAI VERNEKAR	ADV. ABHAY NACHINOLKAR FOR RESPONDENT
59	WP/472/2014	SAGUN BANDODKAR (SINCE DECEASED) THROUGH LR'S AND 3 ORS., VS ELVITA R. C. RODRIGUES (DECEASED) AND 6 ORS.,	MR. P. TALAULIKAR	
60	WP/541/2014	SHRIPAD PADMANABH SAWAIKAR THR. HIS P.O.A. VINAY VENKATESH KAMAT (DECEASED THR. LRS) VS THE GOA URBAN CO-OP BANK LTD., AND 2 ORS.,	ADV. KHOLKAR PREMANAND ANAND ADV. KHOLKAR PREMANAND ANAND PETITIONER NO.B,C & E	ADV. R. G. RAMANI FOR R.NO. 1 ADV. JOAQUIM GODINHO FOR R.NO.3(A,B,C,D & E)
61	WP/618/2014	SADMA NARAYAN VIR CHANGED TO MADHURA MAHESH PARWATKER VS MAHESH SHANU PARWATKER	ADV. JOAQUIM GODINHO ADV. RESHMI RAMDAS SAWANT ADV. APPOLONIA FIONA MESQUITA	
62	WP/628/2014	SPECTRA PAVERS PVT. LIMITED THR. ITS AUTHORISED REPRESENTATIVE MANJUNATH M. VS THE ASSISTANT PROVIDENT FUND COMMISSIONER	ADV. DEVIDAS J. PANGAM ADV. P. C. CHAWDIKAR ADV. D. P. CHAWDIKAR	ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT
63	WP/652/2014	NATIVIDADE FERNANDES.		ADV. CARLOS ALVARES

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS RAMESH HOTELS AND RESORTS PVT. LTD.,		FERREIRA FOR RESPONDENT ADV. RICHARD ALMEIDA FOR RESPONDENT ADV. JASON FERNANDES FOR RESPONDENT ADV. ASHWIN C. COSTA FOR RESPONDENT
64	WP/692/2014	M/S. CASA BLANCA BEACH RESORT, REP. BY MRS. AMITA RIVONKAR. VS SHRI GURUDATTA D. K.	ADV. VIJAY A. PALEKAR ADV. G. K. SARDESSAI	
65	WP/725/2014	CELINA ALMEIDA. VS MINISTER OF URBAN DEVELOPMENT AND 2ORS.	ADV. SANDESH D. PADIYAR THE PETITIONER ADV. PRILAM PREMANAND PHADTE *THE PETITIONER ADV. SANKALP SINAI BHANGUI *THE PETITIONER ADV. SHIRODKAR PRAYASH PRAVINKUMAR *THE PETITIONER	ADV. VILAS P. THALI FOR R.NO. 3 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 1(A)
66	WP/755/2014	PANDURANG TILU GOSAVI. VS PRABHAKAR NARAYAN BHATIKAR AND 2 ORS.	ADV. A. D. BHOBE ADV. V. SHETYE ADV. SHRADHA BHOBE ADV. U. KHOT	ADV. R. G. RAMANI FOR R.NO. 2B AND 3
67	WP/791/2014	SHRIMATI D. VOLVOIKAR THROUGH HER POA ASHOK D. VOLVOIKAR. VS DATTA C. KHORJUVEKAR (SINCE DECEASED) THROUGH HIS LEGAL HEIRS., AND ANR.	ADV. SHIVAN DESAI	ADV. GAJENDRA USGAONKAR R.NO. 1B TO E,G,H,J TO O
68	WP/189/2015	CONSTANT SECURITY SERVICES, REP. BY ITS PROPRIETOR RONALD PINTO. VS THE REGIONAL PROVIDENT FUND COMMISSIONER - I AND	ADV. J. ABREU LOBO	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ANR.,		
69	WP/353/2015	RATNAMALA V. KAMBLI. VS DATTARAM GOVIND NARVEKAR AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. V. SHETYE ADV. S.BHOBE	ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 AND 4 ADV. AMIT PALEKAR FOR R. NO. 2 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 3 ADV. KAMAKSHI PARAB FOR R.NO.2 ADV. GAURISH NAIK FOR R. NO.2 ADV. ONKAR GAONKAR FOR R.NO.2 ADV. SAEESH GOVENKAR FOR R.NO.2 ADV. NALANDA CHARI FOR R.NO.2 ADV. AMIT A. PALEKAR FOR R. NO.2 ADV. ELDRIN AFONSO FOR R.NO.2 ADV. NILESH MARTINS FOR R. NO.2
70	WP/407/2015	GLORIO JACOB FURTADO AND 5 ORS., VS BRAZELINA COUTINHO E FURTADO AND ANR.,	ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1 AND 2 ADV. HALARNKAR ADISH VINOD FOR R.NO. 1 & 2 ADV. ANJALI AGRAWAL FOR R.NO. 1 & 2
71	WP/410/2015	BABAL MATI NAIK (SINCE DECEASED) AND ANR., VS BHIKU BABUSSO ZALMI ALSO KNOWN AS BHIKU BABUSSO GAUDE AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. V. SHETYE ADV. S.BHOBE	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1 ADV. VIOLA DE MENDONCA *FOR R.NO.1 ADV. VINITA PALYEKAR FOR R.NO. 2 ADV. SAEESH V. NAIK FOR R.NO.2
	WITH WP/779/2014	BHIKU BABUSO ZALMI @ BHIKU BABUSO GAUDE. VS BABAL MATI NAIK (DECEASED) THOUGH ITS PRESENT ATTORNEY RIDHESH M. SUKHTANKAR	ADV. PADGAONKAR CHAITANYA PRAKASH FOR PETITIONER ADV. VIOLA DE MENDONCA *FOR PETITIONER ADV. UGAM DEULKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 3 ADV. V.SHETYE FOR R.NO. 2 ADV. PADGAONKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		3 ORS.	*FOR PETITIONER	KISHAN C FOR R.NO. 3 ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 3 ADV. S.BHOBE FOR R.NO. 2 ADV. TANVI KAMAT GHANEKAR FOR R.NO. 3
72	WP/483/2015	WILBUR F SOUZA TICLO. VS RAKHI SANDEEP SALGAONKAR AND 2 ORS.,	ADV. V. A. LAWANDE ADV. DHARMANAND R. VERNEKAR ADV. GAURI POI ADV. PARIMAL REDKAR	ADV. NUNO NORNONHA (ADVOCATE FOR CAVEATROS) ADV. YOGESH V. NADKARNI FOR R.NO. 2 ADV. H. FERNANDES FOR R.NO. 2 ADV. D. SHIRGAM FOR R.NO. 2 ADV. R.SHIRODKAR FOR R.NO. 2
73	WP/561/2015	VILLAGE PANCHAYAT OF USGAO, THROUGH ITS SECRETARY, HONAJI A. MORAJKAR., VS SHANKAR NAGESH NAIK (AMENDED AS PER ORD. DT.8-10-15) AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. V. SHETYE ADV. S.BHOBE	ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 2,3 AND 4 ADV. R. G. RAMANI FOR R.NO. 1 ADV. PAVAN SHETYE FOR R.NO. 1 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO. 1
74	WP/581/2015	LT. COL. K. S. ROW (SINCE DECEASED) THROUGH LEGAL HEIRS., VS JORGE DE GOVEIA PINTO (DECEASED) THROUGH HIS LEGAL HEIRS AND 3 ORS.,	ADV. JOAQUIM GODINHO	ADV. R. G. RAMANI FOR R.NO. 1(I) TO (III) ADV. SHENVI KAKODKAR PRANAV SURYAJI R.II TO III ADV. PAVAN SHETYE FOR R.NO. 1(I) TO (III)
75	WP/633/2015	UMESH YESHWANT MAYEKAR., VS SAROJINI TULSHIDAS GAWANDE AND 8 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. SHRIRAM POLLE ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO. 1 AND 2 ADV. PUSHPINDER KAUR FOR R.NO. 1 & 2 ADV. DHARMANAND R. VERNEKAR FOR R.NO. 1 & 2 ADV. GAURI POI FOR R.NO. 1 & 2 ADV. PARIMAL SURESH REDKAR FOR R.NO. 1 & 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
76	WP/669/2015	SHAIKH HASSAN (DECEASED) THROUGH HIS LEGAL HEIR., VS ANTONIO ALVITO PINTO, BY HIS LEGAL REPRESENTATIVE AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT ADV. SHIVADATTA PRAKASH MUNJ	ADV. GILMAN FERNANDES FOR R.NO. 1 ADV. GILMAN FERNANDES ADV. M.P.VERNEKAR FOR R.NO. 1 ADV. GILMAN FERNANDES FOR RESP. NO. 1
77	WP/684/2015	GOURISH DUNDAPPA HIDADUGGI AND 3 ORS., VS BHASKAR D. NAIK KARMALI AND 2 ORS.,	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. SIDHA KURTIKAR ADV. MAYUR Y. MAHAMAL	ADV. PREMANAND A.KHOLKAR FOR R.NO. 1 TO 3
78	WP/698/2015	NAVAGAURI APPTS. CO-OPERATIVE HOUSING SOCIETY LTD., THROUGH ITS CHAIRMAN DINESH VAGHELA., VS VILLAGE PANCHAYAT OF PILERNE-MARRA, THROUGH ITS SECRETARY AND 2 ORS.,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	- ADV. PRASHIL AROLKAR FOR R. NO. 2
79	WP/725/2015	DEEPAK D. NAIK. VS THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL NO.2 AND 2 ORS.,	ADV. ARUNKUMAR V. NIGALYE ADV. VINITA D. GAWAS	ADV. PAVITHRAN A.V FOR R.NO. 2 ADV. PAVITHRAN A.V FOR R. NO. 2
80	WP/750/2015	THE CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORG., THR. REGIONAL P.F. COMMISSIONER., VS GOA SHIPYARD LIMITED, VASCO.,	ADV. CARLOS ALVARES FERREIRA	ADV. G.K. SARDESSAI FOR RESPONDENT ADV. VIJAY A. PALEKAR FOR RESPONDENT ADV. A. CARVALHO FOR RESPONDENT ADV. N. GAONKAR FOR RESPONDENT
81	WP/860/2015	RAJU RAJMANE. VS CHAMUNDA SAMAJ'S POPULAR ENGLISH HIGH SCHOOL, GOA, REP. BY ITS CHAIRMAN/PRESIDENT AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 2 ADV. PREMANAND A. KHOLKAR FOR R.NO.1 ADV. DEEPIKA T. FATERPEKAR FOR R.NO.1
82	WP/865/2015	DR .MARIANO GODINHO.,	ADV. RYAN DA PIEDADE	ADV. KHOLKAR NEHA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS CARMELINA DIAS AND 2 ORS.,	MENEZES	UMESH AGA FOR R.NO. 3 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 3 ADV. SHAILESH REDKAR FOR R.NO.1 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. VISHWADH SARDESSAI FOR RESPONDENT NO. 3
83	WP/882/2015	THE WORKMEN, REPRESENTED BY GOMANTAK MAZDOOR SANGH THR., PUTI GAONKAR., VS AUTO SERVICE AND ANR.,	ADV. RYAN DA PIEDADE MENEZES	ADV. DIAS JOAO MARIANO PRUDENCIO FOR R.NO.1 ADV. SHILPA RAMESH KHORJUVENKAR FOR R.NO.1
84	WP/900/2015	VASSANT D. REDKAR AND ANR., VS LUIS SALES DE ANDRADE E SOUZA.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. R. G. RAMANI FOR RESPONDENT
85	WP/966/2015	AGUST FERNANDES., VS THE CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.,	ADV. VLEDSON LUCIO BRAGANZA	ADV. SANDESH D. PADIYAR ADV. SANKALP SINAI BHANGUI ADV. ANJALI AGRAWAL
86	WP/41/2016	SUBHASH K. PARAB. VS AGENCY REAL MARGAO PVT LTD.,	ADV. S. M. SINGBAL ADV. APARNA LATKAR ADV. VIOLA SILVEIRA	ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. A. CARVALHO FOR RESPONDENT ADV. N. GAONKAR FOR RESPONDENT
87	WP/175/2016	MARIANO GURJAO. VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH	ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1
88	WP/176/2016	CECILIA RODRIGUES AND ANR., VS	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE	ADV. SUSAN LINHARES FOR R.NO. 1 ADV. VIBHAV RAJIV



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THE DEPUTY DIRECTOR OF PANCHAYATS AND 2 ORS.,	PEREIRA	AMONKAR U/LAS FOR R. NO. 3
89	WP/177/2016	ADELINA COLACO REPRESENTED HEREIN BY AUGUSTO COLACO. VS CHIEF OFFICER MORMUGAO MUNICIPAL COUNCIL.	ADV. ASHWIN D. BHOBE	ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. SANDESH D. PADIYAR FOR R.NO.1
90	WP/178/2016	GENOVEVA ALIAS GENEVIEVE DIAS. VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. ASHWIN D. BHOBE	ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1 ADV. SANKALP SINAI BHANGUI FOR R.NO.1
91	WP/180/2016	REGINA RODRIGUES. VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. ASHWIN D. BHOBE	ADV. SANDESH D. PADIYAR RESPONDENT NO. 1 ADV. ANJALI AGRAWAL FOR R-1 ADV. PRILAM PREMANAND PHADTE FOR R-1 ADV. PRASHIL AROLKAR FOR R-1
92	WP/200/2016	VITHOBA MAHADEV GAUDE. VS YESHWANT SUBHA KAMAT (SINCE DECEASED) BY HIS LEGAL REPRESENTATIVES AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. R. G. RAMANI FOR R.NO. 1 AND 2
93	WP/304/2016	THE VILLAGE PANCHAYAT OF ASSOLNA, THR. ITS SECRETARY. VS MARIA VILENA D'SILVA AND ANR.,	ADV. DE SOUSA ZELLER	ADV. J. ABREU LOBO FOR R.NO.1 ADV. VISHWADH SARDESSAI FOR R-2
94	WP/308/2016	SOMNATH JAYWANT GAWAS (SINCE DECEASED) THR. LRS.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL ELSA	ADV. ASHWIN D. BHOBE FOR R.NO.2, 3 AND 4 ADV. BHOBE SHRADHA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS JAIRAM SAULO GAWAS (SINCE DECEASED) THR. LRS. AND 6 ORS.,	REMEDIOS ADV. DHARGALKAR ADV. ANUSHA D. KAISUKAR	SUBHASH FOR R.NO.2, 3 & 4
95	WP/339/2016	RAMDAS BORKAR, REP. BY GOA SHIPYARD WORKERS UNION. VS GOA SHIPYARD LTD. AND ANR.,	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	
96	WP/440/2016	VITHAL FATU SHETGAONKAR (DEC) REP. THR. LRS., REP THR. CONST. ATT. MR. DEVRAJ V. SHETGAONKAR. VS SEBASTIAN ANDREW NORONHA AND 20 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. DEVIDAS J. PANGAM(ADVOCATE FOR CAVEATORS)
97	WP/489/2016	SHARADA GAJANAN FADTE AND 2 ORS., VS SHIVRAM BHONSLE AND 6 ORS.,	ADV. JOAQUIM GODINHO ADV. NOELA FERNANDES	ADV. MYRON M. D'SOUZA FOR R.NO. 3 TO 7 ADV. PRIYANKA HAWANOR FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. CHARLTON M. D'SOUZA FOR R.NO. 3 TO 7 ADV. PRAVIN FALDESSAI FOR R.NO. 1 & 2 ADV. VENICIAL LOURENCO FOR R.NO.1 & 2 ADV. MENEZES MYRON D'SOUZA FOR RESP. NO. 3 TO
98	WP/526/2016	KESHAB CHANDRA ROY. VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL	ADV. SANDESH D. PADIYAR FOR RESPONDENT NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 2 GEETESH RAMESH SHETYE ADV. PRADOSH P.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				DANGUI AGA FOR RESP.NO. 1
99	WP/548/2016	THE STATE OF GOA THR. ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES. VS SAGAR CO-OPERATIVE HOUSING SOCIETY LTD., THR. ITS SECRETARY E.S.S. ALMEIDA.	ADV. CORREIA MARIA SIMONE JUDITH	ADV. JOSEPH VAZ FOR RESPONDENT NO. 1 ADV. SONALI M. P. DACOSTA FRIAS FOR RESPONDENT NO. ADV. SWATI NAIK FOR RESPONDENT NO. 1 ADV. SHAGUFA AGHA FOR RESPONDENT NO. 1
100	WP/558/2016	COMMUNIDADE OF BAMBOLIM THR. ITS ATTORNEY. VS STATE REP. BY THE MAMLATDAR OF TISWADI AND 11 ORS.	ADV. GALILEO FRANCISCO TELES ADV. AUSTIN AUGUSTO FERNANDES ADV. DEEPAK S. FADKE	ADV. RAHUL SATARDEKAR FOR R.NO.4 (A) ADV. EESHAN USAPKAR FOR R.NO.2 ADV. SWATI NAIK FOR R.NO.4(B) ADV. RAUNAQ RAO FOR R.NO.3 ADV. JOSEPH VAZ FOR R.NO.4 ADV. GAURISH N. AGNI FOR R.NO.2 ADV. SURESH G. PALKAR FOR R.NO.5 & 6 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.2 ADV. ROSHAN S. PALKAR FOR R.NO.5 & 6 ADV. VIBERT NORONHA FOR R.NO.2 ADV. JOSEPH VAZ FOR R.NO.4(B) ADV. NARAYAN GOVEKAR FOR R.NO.5 & 6 ADV. SUBHAM MANERKAR FOR R.NO.2 ADV. TERENCE VAZ FOR R.NO.4(B) ADV. RESHMA SATARDEKAR FOR R.NO.4 (A)
101	WP/572/2016	ANAND SHAMBA POROB KHOLKAR (DEC) BY HIS LRS. REP. BY ATT. SHRI	ADV. R. G. RAMANI ADV. DEEPIKA FATERPEKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1(A) AND 1 (H) ADV. BHOBE SHRADHA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PREMANAND ANAND KHOLKAR. VS DATTA SHANKAR NAIK (DEC) BY HIS LRS.		SUBHASH FOR R.NO.1(A) & 1 (H)
	WITH WP/802/2015	ANAND SHAMBA POROB KHOLKAR (DECEASED) BY HIS LRS. REP. ATTORNEY, PREMANAND ANAND KHOLKAR., VS DATTA SHANKAR NAIK (DECEASED) BY HIS LRS.,	ADV. R. G. RAMANI	ADV. ASHWIN D. BHOBE FOR R.NO. 1A TO 1D AND 1G ADV. SHETYE VAISHALI VINAYAK FOR R. 1A TO 1D & 1G ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1A TO 1D & 1G
102	WP/618/2016	ANANT KRISHNA KAMBLI AND 5 ORS. VS VITHAL NAIK (SINCE DECEASED- LRS ALREADY ON RECORD AS R.3 TO 6)AND 12 ORS.	ADV. VINOD VISHNU KORGAONKAR ADV. LOTLIKAR DAKSHA GOKULDAS ADV. JOCELYN MARIA GODINHO	ADV. PRAVIN N. FALDESSAI FOR R.NO.13 ADV. VIDYESH A NAIK FOR R.NO.7 & 8 ADV. ASHA A. DESAI FOR R.NO.2,3,4,5 & 6 ADV. PUNDALIK N RAIKER FOR R.NO.7 & 8 ADV. PRANAV VAZE FOR R.NO.7 & 8
103	WP/632/2016	DWARKABAI VISHWAMBAR DESAI AND 2 ORS. VS BABUSO GAUDE AND 7 ORS.	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. FERNANDES LUIS ALEX	ADV. GURU SHIRODKAR FOR R.NO.1
104	WP/652/2016	LAXMAN SANVLO SHETKAR (DEC) THR. HIS LRS., VS NANU B. SHETKAR (DEC) THR. HIS LRS. AND 2 ORS.	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. JAGANNATH JAYANT MULGAONKAR R-1(ABCD AND E)2AND3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 3 ADV. PEARL ELSA REMEDIOS R-1(ABCD & E)2&3 ADV. ANUSHA D KAISUKAR R-1(ABCD & E)2&3
	WITH WP/672/2016	LAXMAN SANVLO SHETKAR (DEC) THR. LRS.,	ADV. DEVIDAS J. PANGAM	ADV. JAGANNATH JAYANT MULGAONKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS NANU B. SHETKAR (DEC) THR. HIS LRS. AND 2 ORS.,	ADV. FERNANDES LUIS ALEX	FOR R.NO.1(B) AND 2 ADV. JAGANNATH JAYANT MULGAONKAR R-1(A,C,D &E),R-3 ADV. ANUSHA D KAISUKAR FOR R.NO.1(B) & 2 ADV. ANUSHA D. KAISUKAR R-1(A,C,D &E),R-3 ADV. PEARL ELSA REMEDIOS FOR R.NO.1(B) & 2 ADV. PEARL ELSA REMEDIOS R-1(A,C,D &E),R-3 ADV. SIYA DHARGALKAR FOR R.NO.1(B) & 2 ADV. SIYA U. DHARGALKAR R-1(A,C,D &E),R-3
105 WP/666/2016	ALLEN VALLES. VS MARCELINA TEREZA PINTO (DEC) THR. LRS.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ	ADV. PRASHANT V. VENGURLEKAR FOR R.NO.1(H AND I)
106 WP/718/2016	VASSUDEV PRABHU GAONKAR (DEC), THR. LRS. THR. POA SHASHIKANT PRABHU GAONKAR. VS COMMUNIDADE OF POINGUINIM, REP. BY ITS ATTORNEY VASSUDEV V. PHALDESSAI AND ANR.	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA	
107 WP/750/2016	ANTONIO S.C. PEREIRA. VS N.D. AGARWAL, CUSTODIAN OF EVACUEE PROPERTIES.	ADV. DHAVAL DAMODAR ZAVERI	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
108 WP/781/2016	SUSHANT S. TARI. VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 5 ORS.	ADV. SIMOES KHER CEAZER JOHN ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR	ADV. PARAG S RAO ADV. VISHWADH SARDESSAI FOR R. NO. 4 ADV. PARAG S RAO FOR R. NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. VISHWADH SARDESSAI FOR R. NO. 2
				ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3, 5 & 6
				ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6
				ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3, 5 & 6
				ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2
				ADV. PARAG S RAO FOR R.NO.3, 5 & 6
				ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6
109	WP/800/2016	MULLA YUSUF @ ISSUB (DEC) THR. HIS LEGAL REP. VS GURUDAS P. NAIK (SINCE DECEASED THR. LRS.)AND 2 ORS.	ADV. KHOLKAR PREMANAND ANAND ADV. NIJHANI P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. S.BHOBE FOR R.NO.1 ADV. ROHIT SHIRODKAR FOR R.NO.1
110	WP/814/2016	FRANCISCO FERNANDES, REP. THR. POA, CIPRIANO DE ANDRADEM. VS V.G. KHANDEPARKAR AND ANR.	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN	
111	WP/822/2016	CAMPO VERDE CO-OP. HOUSING SOCIETY LTD., THR. ITS SECRETARY., VS MARIA ELINA MENEZES AND ANR.,	ADV. ASHWIN D. BHOBE	ADV. VIVEK ANGELO RODRIGUES U/LAS FOR R.NO. 1
112	WP/832/2016	SHASHIKANT TUKARAM CHARI AND 2 ORS., VS MANGALA R. KENI AND ANR.,	ADV. RICHARD ALMEIDA ADV. COSTA ASHWIN CARLOS	ADV. AMAY ARJUN PHADTE FOR R.NO.1 AND 2 ADV. SIDDESH U. TALKAR FOR R.NO.1 & 2 ADV. JEEVAN KALANAGUTKAR FOR R.NO.1 & 2 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.1 & 2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
113 WP/859/2016	ANKUSH KUNKOLKAR., VS VILLAGE PANCHAYAT OF CHIMBEL.,	ADV. MR. SAKHARAY ULHAS NAIK	ADV. GURU SHIRODKAR FOR RESPONDENT ADV. PRITAM ROHIDAS GAUDE FOR RESPONDENT
114 WP/860/2016	ANTHONY VALES., VS NAGESH SADA CHARI (DECEASED) THR. LRS. AND ANR.,	ADV. JOAQUIM GODINHO ADV. NOELA FERNANDES	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.2 ADV. ANTHONY X.N.REBELLO FOR R.NO.1(B) ADV. SEBASTIAO WALTER REBELLO FOR R.NO.1(B) ADV. SHARMILA G. GAUDE FOR R.NO.1(B) ADV. KAMAT GHANEKAR TANVI FOR R.NO.2 ADV. PADGAONKAR KISHAN C FOR R.NO.2
115 WP/865/2016	GOAN HOTELS AND REALTY PVT. LTD., REP. THR. SANJEEV KUMAR., VS THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT. OF GOA AND ANR.,	ADV. JITENDRA P. SUPEKAR	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1
116 WP/900/2016	FELIX N. MONTEIRO, REP BY POA JOHN MONTEIRO., VS GASPAR MONTEIRO AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAYANT S. PRABHU FOR R.NO.2 ADV. PRITISH PRABHU FOR R.NO.2 ADV. ASHISH PRABHU FOR R.NO.2 ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. PRITISH PRABHU FOR R.NO.2 ADV. PRATIKSHA NAGVEKAR FOR R.NO.1 ADV. KASHINATH SAWANT DESSAI FOR R.NO.2 ADV. ASHISH PRABHU FOR R.NO.2
117 WP/915/2016	PANDURANG ALVE AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS COMMUNIDADE DE MARGAO REP. BY ITS SPECIAL ATTORNEY CELESTINO NORONHA AND ANR.,	GARRETT ADV. SHAILESH REDKAR	
118	WP/945/2016	CELICIA MARIA FERNANDES, REP. BY THEIR POA AGNELO FERNANDES AND ANR., VS ISABELA SOARES.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. VISHNUPRASAD A. LAWANDE FOR RESPONDENT ADV. DHARMANAND VERNEKAR FOR RESPONDENT ADV. PUSHPINDER KAUR FOR RESPONDENT ADV. GAURI POI FOR RESPONDENT
119	WP/1015/2016	DIN MOHAMMAD (DEC) THR. LRS., VS JACINTO CUPERTINO AND ANR.,	ADV. DHAVAL DAMODAR ZAVERI	ADV. JOSEPH VAZ FOR R.NO.1 AND 2
120	WP/1016/2016	BOSCO GRACIAS VS STATE THR. EXECUTIVE ENGINEER	ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM ADV. PADGAONKAR KISHAN C	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
121	WP/1022/2016	THE GOA URBAN CO-OP. BANK LTD., THR ITS MD VILAS MAHADEO NARKAR., VS RUI FERREIRA AND 3 ORS.,	ADV. R. G. RAMANI	SHRI MR. RUI FERREIRA
122	WP/1033/2016	. BRAZELINA COUTINHO E FURTADO AND ANR., VS GLORIO JACOB FURTADO (DEC) THR LRS. AND ANR.,	ADV. SANMAN R. KENY ADV. HALARNKAR ADISH VINOD	
123	WP/1038/2016	JOAO JOAQUIM FILIPE AFONSO @ FELIX AFONSO., VS JOSE PIEDADE FERNANDES AND ANR.,	ADV. SIDDHARTH KASHALKAR ADV. JATIN RAMAIYA ADV. PRIYANKA U. CHOPDEKAR ADV. NAIK SANTOOR	ADV. PARAG S RAO FOR R.NO.2 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.2 ADV. CLOVIS DA COSTA A. MONTEIRO FOR R.NO.1 ADV. ANALIZ MENEZES



SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV. FOR R.NO.1
124 WP/1042/2016	SHRI. DAYANAND SHANU BHAGAT., VS VPK URBAN CO-OP. CREDIT SOCIETY LTD., THR. ITS CHAIRMAN AND 4 ORS.,	ADV. SHIRIN V. NAIK ADV. PRIYANKA NAIK ADV. NITISHA U. NAIK ADV. KALPA GOVENKAR	ADV. GAURISH N. AGNI FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.1
125 WP/1115/2016	FILOMENA RODRIGUES AND ANR., VS OLIVIN AFONSO @ MR. FRANCIS OLIVIIN AFONSO AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	ADV. AJIT R. KANTAK FOR R.NO.1 & 2 ADV. RAJAS A. KANTAK FOR R.NO.1 & 2
126 WP/1116/2016	FILOMENA RODRIGUES AND ANR., VS OLIVIN AFONSO @ FRANCIS OLIVIIN AFONSO AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	ADV. AJIT R. KANTAK FOR R.NO.1 AND 2 ADV. RAJAS KANTAK FOR R.NO.1 & 2
127 WP/1128/2016	ATMARAM RAYU PARULEKAR (DECEASED) THR. HIS LRS. AND ANR., VS THE COMUNIDADE OF SALIGAO, REP. BY ITS ATTORNEY AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. GAURI POI	ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. LAXMI SAWANT FOR R.NO.1
128 WP/1130/2016	GULABI SOMDAS NAIK., VS SANTANHINHA BARRETO (DEC) REP. BY LRS.,	ADV. J. ABREU LOBO ADV. FERNANDES NIGEL JOHN	ADV. V. KORGAONKAR FOR R.NO.1(C) TO 1(F) ADV. JOCELYN MARIA GODINHO FOR R.NO.1(C) TO 1(F) ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.1(C) TO 1(F)
129 WP/1131/2016	JAYAMALA MAHESH NAIK @ JAYAMALA MAYEKAR., VS VILLAGE PANCHAYAT OF AZOSSIM MANDUR, THR. ITS SARPANCH/SECRETARY AND 3 ORS.,	ADV. ARJUN F. NAIK ADV. SNEHA D. SHETYE ADV. MEHANDI ANAY NAIK DESAI ADV. GAURIJ TUKARAM KANULKAR	ADV. ROHIT BRAS DE SA FOR R.NO.2 ADV. KHOLKAR NEHA UMESH FOR R.NO.3 & 4 ADV. PRITI P.S. DESHPRABHU FOR R.NO.2 ADV. GOVIND SALKAR FOR R.NO.2 ADV. ANKITA NAGVENKAR FOR R.NO.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
130	WP/1197/2016	JACQUELINE PEREIRA AND ANR., VS DIRECTOR OF SETTLEMENT AND LAND RECORDS.	ADV. BETQUECAR KARISHMA CUSTA	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
131	WP/10/2017	THE DEPUTY COLLECTOR/ LAND ACQUISITION OFFICER., VS PREMANAND RAMNATH GAONKAR.,	ADV. SUSAN LINHARES	ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SWETA PEREIRA FOR R.NO.1
132	WP/26/2017	THE DEPUTY COLLECTOR/LAND ACQUISITION OFFICER., VS NARAYAN DHAKTU NAIK.,	ADV. SUSAN LINHARES	ADV. IVAN SANTIMANO FOR RESPONDENT ADV. SWETA PEREIRA FOR RESPONDENT
133	WP/36/2017	THE GOA URBAN CO-OP. BANK LTD., THR. ITS CHIEF EXE. OFFICER, VILAS MAHADEO NARKAR AND ANR., VS RUI FERREIRA AND ANR.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	MR. IN PERSON
134	WP/37/2017	THE GOA URBAN CO-OP. BANK LTD., THR. ITS CHIEF EXEC. OFFICER, VILAS MAHADEO NARKAR., VS RUI FERREIRA AND 2 ORS.,	ADV. R. G. RAMANI	SHRI MR. RUI FERREIRA
135	WP/102/2017	SURESH S. SAWANT AND ANR., VS THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND EX-OFFICIO, JOINT SECRETARY TO GOVT. OF GOA AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR DIKSHA APTE ASMITA NAKUL TIRODKAR	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 ADV. SAGAR B. RIVANKAR FOR R.NO.2 ADV. NARAYAN D. GOVEKAR FOR R.NO.3(A,B & D) ADV. S. R. RIVANKAR FOR R.NO.2 ADV. RAMA GAJANAN RIVANKAR FOR R.NO.2
136	WP/119/2017	THE STATE OF GOA, THR. CHIEF SECRETARY AND ANR., VS ANGELINA MANUEL	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR P. NO. 2	ADV. VALMIKI MENEZES FOR R.NO.1 AND 2 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.3

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	FERNANDES AND ANR.,		ADV. VALMIKI MENEZES FOR R.NO.1(E&D), R-1(A) ADV. FERNANDES LUIS ALEX FOR R.NO.1(F) ADV. FERNANDES LUIS ALEX FOR R.NO.3
137 WP/128/2017	MENEZES CHEMICALS (GOA) PVT. LTD., THR. ITS M.D., CONRAD MENEZES., VS VITHAL DESSAI, REP. THR. PUTI GAOKAR AND 34 ORS.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI ADV. RISHIKESH P. GAWTHANKAR	ADV. VIJAY A. PALEKAR FOR R.NO.1 TO 35 ADV. PRAVEEN GAWAS R.NO.1 TO 35
138 WP/136/2017	SHRIMANT KUMAR DHARGALKAR., VS SUVARNA INDUSTRIES PVT. LTD., BY ITS SOLE PROP., V. B. GAWAS AND 3 ORS.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. BHARNE SADHVI MANGESH ADV. SIDDHARTH KASHALKAR	ADV. KETAKI L. PEDNEKAR FOR R.NO.3 AND 4
139 WP/173/2017	G.S. PATKAR, PROP. GOVIND SITARAM PATKAR (DEC) THR. HIS LRS., NARAYAN GOVIND PATKAR., VS PRASHANT RAMCHANDRA PHADNIS.,	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDT. ADV. SHAILESH REDKAR FOR RESPONDENT
140 WP/203/2017	URUSULA SOARES. VS FATIMA C. TONY COLACO E FERNANDES AND ANR.,	ADV. NIGEL DA COSTA FRIAS ADV. CORREIA MARIA SIMONE JUDITH ADV. RALPH MASCARENHAS	- ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 -
141 WP/213/2017	LAXMAN CANDOLKAR (DEC) THR. HIS LRS., VS VILLAGE PANCHAYAT OF CANDOLIM, THR. ITS SECRETARY AND ANR.,	ADV. CARLOS ALVARES FERREIRA ADV. FERNANDES JASON BOSCO ADV. COSTA ASHWIN CARLOS ADV. ALMEIDA RICHELLE ISABELLA	ADV. BORKAR SHRADDHA FOR R.NO.1 ADV. GAUTAMI KAMAT FOR R.NO.1 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.2 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 ADV. GAURANG D. PANANDIKER FOR R.NO.1 ADV. SHIRODKAR NEHA ANIL FOR R.NO.1 ADV. V.KORGAONKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV. FOR R.NO.2
142	WP/233/2017	MAHENDRA P. GAUNEKAR, THR. HIS DULY CONST. ATT., S.R. RAMNATHKAR., VS MEGHASHYAM RAMCHANDRA NAIK AND 5 ORS.,	ADV. NACHINOLKAR	ABHAY ADV. ASHWIN D. BHOBE FOR R.NO.1, 2 AND 4
143	WP/238/2017	KUSTA NOLU ALIAS LOLU GAONKAR., VS ANANDI BABU GAONKAR (SINCE DECEASED REP. BY LRS R. 2 TO 8)AND 17 ORS.,	ADV. NACHINOLKAR	ABHAY ADV. RAJAS KANTAK FOR R.NO.2 TO 10 ADV. RAJAS KANTAK FOR R.NO.13 TO 18 ADV. SANTOSH HARI BHARNE FOR R.NO.2-10 & 13-18 ADV. BORKAR SHRADDHA FOR R.NO.2-10 & 13-18
144	WP/253/2017	JOAQUIM JOHN VAZ, REP. BY THEIR POA JOAQUIM OLAVO VAZ AND ANR., VS VISHWANATH MUKUND GAUDO AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	
145	WP/254/2017	DNYANSHWAR PUNDALIK SAWANT., VS THE SECRETARY, VILLAGE PANCHAYAT OF PENHA-DE-FRANCA AND 2 ORS.,	ADV. USGAONKAR	GAJENDRA ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2 ADV. VENICIA LOURENCO FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. VALLABH D. PANGAM FOR R.NO.3
146	WP/255/2017	MILAN A NARE NEE ASMITA A. KAUSHAL., VS THE DIRECTOR OF EDUCATION, DIRECTORATE OF EDUCATION, GOVT. OF GOA AND 4 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. NAGVEKAR PRATIKSHA RAMKRISHNA ADV. SHRUTI BHOMKAR	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2 ADV. SHIVAN DESAI FOR R.NO.4 ADV. JATIN RAMAIYA FOR R.NO.4 ADV. MARIA SILVEIRA FOR R.NO.4 ADV. KETAKI L. PEDNEKAR FOR R.NO.4 ADV. BHARNE SADHVI MANGESH FOR R.NO.4

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
147	WP/283/2017	SANTAN CIPRIANO FONSECA (DEC) THR. LRS. AND ANR., VS RAPHAEL FONSECA AND 2 ORS.,	ADV. R J PINTO ADV. PRAGATI KUNKOLKAR ADV. ANITA BOGATI ADV. GAUTAMI PHADTE ADV. RUKHSAR SHAIKH	ADV. ARAUJO ASHVINI AFONSO FOR RESPONDENTS
148	WP/313/2017	UNITED BREWERIES LTD., THR. ITS DIVISIONAL VICE PRESIDENT, GOVIND TIWARI, VS THE SUPERINTENDENT OF EXCISE AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. ANNELISE FERNANDES	ADV. SUSAN LINHARES FOR R.NO.1, 2 AND 3
149	WP/337/2017	ADOLF OLEGARIO NAZARETH, REP. BY THEIR CONST. ATT., DR. ANTHONY O. NAZARETH AND 5 ORS., VS RATNABAI SANGODKAR.,	ADV. J. ABREU LOBO ADV. NIGEL JOHN FERNANDES ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. PRATIKSHA JUBA MANDREKAR	ADV. PRASHEEN LOTLIKAR FOR RESPONDENT
150	WP/340/2017	ALCON REAL ESTATE PVT. LTD., VS AGUADA HOMES CO-OPERATIVE HOUSING SOCIETY LTD., REP. BY DAMIAN ANDRADE.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. JOSEPH VAZ FOR RESPONDENT ADV. SWATI NAIK FOR RESPONDENT
151	WP/343/2017	ANTHONY D'SOUZA., VS SARPANCH/SECRETARY, VILLAGE PANCHAYAT OF PARRA AND ANR.,	ADV. SEBASTIAN VALES ADV. ROHIT PEDNEKAR ADV. NIKEETA LOTLIKAR	ADV. K.T.SAWANT FO R.RNO.2 ADV. PANKAJ P. PAI VERNEKAR R.NO.1 ADV. ABHISHEK SAWANT R.NO.1
152	WP/350/2017	CHANDRAKANT SADANAND BORKAR., VS COMMUNIDADE OF CHANDOR, REP. HEREIN BY ITS ATT. LUEL FERNANDES.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR ADV. IVAN SANTIMANO	ADV. COSTA ASHWIN CARLOS FOR RESPONDENT ADV. FERNANDES JASON BOSCO FOR RESPONDENT ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT
153	WP/372/2017	SURAJ RAMESH BETKIKAR., VS MANJILA SANTOSH	ADV. PURUSHOTTAM R. KARPE ADV. SARVESH P. NAIK	ADV. AMIRA ABDUL RAZAQ FOR R.NO.28 ADV. PRASHIL AROLKAR U/LAS FOR R. NO. 1

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VERNEKAR AND 27 ORS.,		
154 WP/373/2017	GANESH PANDURANG MANDREKAR AND 6 ORS., VS THE COMMUNIDADE OF ANJUNA, THR. THE ADMINISTRATOR OF COMMUNIDADE AND ANR.,	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1 ADV. PADGAONKAR KISHAN C FOR R.NO.1 ADV. PADGAONKAR KISHAN C FOR R.NO.1
155 WP/385/2017	RAMNATH V. KUDNEKAR (DEC) THR. HIS LRS., VS NAMDEO VASSUDEV KUDNEKAR AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. AMIT PALEKAR FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.4 & 5
156 WP/397/2017	JAIWANT DUKLE (DEC) THR. HIS LRS., VS PANDURANG JANA LAWANDE AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR	ADV. S. Y. THALY FOR R.NO.1 ADV. VALLABH D. PANGAM FOR R.NO.1
157 WP/502/2017	MAHAVIR ROADS AND INFRASTRUCTURE PVT. LTD., REP. HEREIN BY ITS AUT. REP. NITESH N. UPADHYAY., VS KHEMRAJ GAJANAN SAWANT.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER	
158 WP/527/2017	RAMDAS NOMRU NAIK SHIRODKAR., VS SHRI. SHANTADURGA DEVASTHAN, THR. ITS ATT.,	ADV. JOAQUIM GODINHO ADV. N. FERNANDES ADV. V. GAONKAR	ADV. DEVIDAS J. PANGAM FOR R.NO.1 ADV. PARIKSHIT S. SAWANT FOR R.NO.1 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.1
159 WP/576/2017	ANA VITORIA VIEIRA DELGADO LOBO (DEC) THR. HER LRS. AND 5 ORS., VS GERALDO LOBO (DEC) AND 21 ORS.,	IN PERSON	ADV. PRASHEEN LOTLIKAR FOR R.NO.1(A AND C)
160 WP/578/2017	SELECT HOLIDAY RESORT LTD., THR. ITS AUT. SIG., GUITRY VELHO., VS GOA INN PVT. LTD., REP. BY AUTHORISED	ADV. PRADOSH P. DANGUI ADV. RAJESH SHIVOLKAR ADV. AUROBINDO GOMES PEREIRA	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. FERNANDES ANNELISE FOR R.NO.1

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	SIGNATORY URVINDRA SINGH GUJRAL AND 2 ORS.,	ADV. GAURI GOVENKAR ADV. AMOGH V. PRABHUDESAI ADV. PRACHITA R. KALANGUTKAR ADV. S.S. REBELLO ADV. AMIR JAMADAR ADV. PRACHI SAWANT ADV. ASHVEK GOSAVI ADV. ASHISH KRISHNANATH KUNCOLIENCAR ADV. PURNA BHANDARI	
161 WP/595/2017	JOAQUIM RAIKAR FERNANDES (DEC) THR. HIS LRS. AND 2 ORS., VS THE COMUNIDADE OF DAVORLIM, THR. ITS ATT. AND 3 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. GURU SHIRODKAR FOR R.NO.1 ADV. SAWANT SHANKAR BALKRISHNA FOR R.NO.1
162 WP/610/2017	ROQUE FERNANDES AND 9 ORS., VS GOVERNMENT OF GOA, THR. SECRETARY REVENUE, REP. BY MAMLATDAR OF SANGUEM TALUKA.,	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1
163 WP/623/2017	BALA ATMARAM SAHAKARI AND ANR., VS DEPUTY CONSERVATOR OF FORESTS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. BHOBE SHRADHA SUBHASH	- MANISH DAMODAR SALKAR
164 WP/632/2017	GOA TOURISM DEVELOPMENT CORPORATION LTD., REP. HEREIN BY ITS M.D., NIKHIL DESAI., VS MINGUEL CAITAN LOBO (DEC) THR. LRS. AND ANR.,	ADV. DEEP D. SHIRODKAR	ADV. R J PINTO ADV. BHALCHANDRA L. BANDODKAR R-1(A) TO R-1(D) (I) ADV. R. J. PINTO FOR R.NO.1(D) & 1(D-1) ADV. VERODIANA J. D'SILVA R-1(A) TO R-1(D) (I) ADV. RUKHSAR M. SHAIKH R-1(A) TO R-1(D) (I) ADV. SUSAN LINHARES FOR R.NO.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
165	WP/652/2017	FRANCISCO CARVALHO AND ANR., VS INACIO PIEDADE OLIVEIRA AND 3 ORS.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	ADV. ASHWIN D. BHOBE FOR RESPONDENT NOS. 1 AND 2 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NOS. 1 &
166	WP/653/2017	FLORINA CARVALHO (DEC) AND 2 ORS., VS INACIO PIEDADE OLIVEIRA AND 3 ORS.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1 AND 2 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NO. 1 &2
167	WP/664/2017	JAYESH FADTE., VS VILLAGE PANCHAYAT OF VELSÃO PALE ISSORCIM, THR. ITS SARPANCH/SECRETARY AND ANR.,	ADV. CARLOS ALVARES FERREIRA	ADV. AMEY KAKODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.2
168	WP/679/2017	NANA SHANKAR KHAJNEKAR (SIN.DEC) AND 3 ORS., VS MANUEL FRANCIS SOUZA (SIN.DEC.) AND 6 ORS.,	ADV. VIDHATI SHETYE ADV. PRIYANKA HAWANOR ADV. MANSI NAIK	ADV. YESHWANT R. TELI FOR R.NO.1,2,3,4,5 AND 6
169	WP/752/2017	ROY C. D'SOUZA., VS VILLAGE PANCHAYAT OF MERCES, REP. BY SARPANCH AND ANR.,	ADV. JOAQUIM GODINHO ADV. NADAF RAJASAB MABUSAB ADV. GAONKAR VAMAN SURESH ADV. R. NADAF	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2
170	WP/768/2017	GOA UNIVERSITY, THR. THE REGISTRAR, PROF. Y.V. REDDY., VS P.W.D. WORKS DIVISION II, THR. THE EXECUTIVE ENGINEER, PANAJI.,	ADV. ASHWINI AGNI ADV. RONAL CHANDRAKANT SIROYA ADV. HETAL BHARAT MODY ADV. REKHA ASHOK KAMATAR	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1
171	WP/769/2017	GOA UNIVERSITY, THR. THE REGISTRAR, PROF. Y.V. REDDY., VS P.W.D., WORKS DIVISION II, THR. THE EXECUTIVE ENGINEER, PANAJI.,	ADV. ASHWINI AGNI ADV. HETAL BHARAT MODY ADV. REKHA ASHOK KAMATAR ADV. RONAL CHANDRAKANT SIROYA	ADV. GEETESH RAMESH SHETYE



SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
172 WP/777/2017	MINEIRA NACIONAL LIMITADA, REP. BY ITS AUT. REP., ARJUN ANIL SALGAOCAR., VS HARDESH ORES PVT. LTD. AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PRIYANKA KAMAT FOR R.NO.2 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2 ADV. PARAG S RAO FOR R.NO.1 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.1 ADV. FEMY GOMES FOR R.NO.1 ADV. DEVKI SAMANT FOR R.NO.1
WITH WP/233/2018	MINEIRA NACIONAL LIMITADA, REP. BY ITS AUT. REP., ARJUN ANIL SALGAOCAR., VS SOCIEDADE DE FOMENTO INDUSTRIAL LIMITADA AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. SUSAN LINHARES FOR R.NO.2
173 WP/895/2017	J.M. BAXI AND CO. THROUGH ITS POA CAPT.SUSHIL S. MATHUR. VS JOCYLYN D'SOUZA AND ANR.,	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. FEMY GOMES	
174 WP/896/2017	J.M. BAXI AND CO. THROUGH ITS POA CAPT.SUSHIL S. MATHUR. VS KRISHNA V. DABOLKAR AND ANR.,	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. FEMY GOMES	
175 WP/897/2017	J.M. BAXI AND CO.THROUGH ITS POA CAPT.SUSHIL S. MATHUR. VS PORNIMA UDAY SAWANT AND ANR.,	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO ADV. FEMY GOMES	
176 WP/903/2017	ADITI A. TUYEKAR, REP. BY THE PRESIDENT., VS CIDADE DE GOA AND ANR.,	ADV. MR. SANJAY K. MANGESHKAR ADV. HARSHAD DHULAPKAR ADV. SNEHA D. SHETYE	ADV. G.K. SARDESSAI ADV. G.K. SARDESSAI FOR R. NO. 2 ADV. RAO MADHURI RAMESH FOR R. NO. 2 ADV. BANGERA SMRATI RAJENDRANATH FOR R. NO. 2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			S. BORKAR RAO MADHURI RAMESH BANGERA SMRATI RAJENDRANATH S. BORKAR
177 WP/919/2017	BOBBY PANDURANG NAYAK, REP. BY HIS CONST. ATT., K. RAMESH NAYAK., VS THE LAXMI URBAN CO-OP. HOUSING MAINTENANCE SOCIETY LTD.,THR. ITS SECRETARY,SUHAS ASNODKAR AND 2 ORS.	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. BHOBE SHRADHA SUBHASH	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR R.NO.1
178 WP/928/2017	PANDURANG ANANT USKAIKAR AND ANR., VS DRAUPADI S. HARMALKAR AND ANR.,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. PRASHEEN LOTLIKAR FOR R.NO.1 ADV. GEETESH R. SHETYE FOR R.NO.1 ADV. DIKSHA S. ARONDEKAR FOR R.NO.1 ADV. VILAS S. PARAB FOR R.NO.1
179 WP/961/2017	LOURENCO FERNANDES., VS PUBLIC INFORMATION OFFICER, THR. ITS SECRETARY.,	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. PURUSHOTTAM R. KARPE FOR RESPONDENT ADV. KUNKOLIEKAR BHARATI KUNDAL	ADV. PURUSHOTTAM R. KARPE
180 WP/1002/2017	ORLANDO S. A. DA SILVA AND 9 ORS., VS ZUARI INDUSTRIES LTD.,	ADV. SHIVAN DESAI ADV. KARAN RAJAN KAMAT ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. JATIN RAMAIYA ADV. MARIA SILVEIRA	ADV. G.K. SARDESSAI FOR RESPONDENT ADV. AVALON ALTON CARVALHO FOR RESPONDENT
181 WP/1051/2017	SHAILESHKUMAR VIRNODKAR., VS PRAKASH G. NAIK AND ANR.,	ADV. VIOLA DE MENDONCA THE PETITIONER ADV. PADGAONKAR CHAITANYA PRAKASH *THE PETITIONER ADV. JANICE	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			FERNANDES *THE PETITIONER	
182	WP/1095/2017	ALEX ARNOLFO PEREIRA @ ALEIXO ARNOLFO PEREIRA., VS MOISES DIOGO VAS AND 4 ORS.,	ADV. DHAVAL DAMODAR ZAVERI	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 TO 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 5
183	WP/1125/2017	CHANDRAKANTA PURUSHOTTAM SHET PARKAR AND 2 ORS., VS SURESH SURYAJI DESURKAR (DEC) THR. HIS LRS. AND ANR.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. ARUNKUMAR V. NIGALYE FOR R.NO.1(IV) TO 1(X) ADV. OMKAR VYANKATESH KULKARNI R.NO.1(IV) TO 1(X) ADV. ARUNKUMAR V. NIGALYE FOR R. NO. 1(I TO III)
184	WP/1128/2017	THE SUCCESSORS OF THE FOUNDER MEMBER, REP. BY SURESH P. PILANKAR., VS RAMESH DATTA SHANGALI (DEC) THR. LRS. AND ANR.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. PRATIMA MADIWALAR ADV. PRASHEEN LOTLIKAR ADV. MAITHILI SHARAD PRABHU CHODNEKAR ADV. NEELAM PATIL ADV. ADITI NAIK ADV. MARUSHKA DE MONTE FURTADO	ADV. ASHWIN D. BHOBE FOR R.NO.1(A-F) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1(A-F)
185	WP/1129/2017	THE SUCCESSORS OF THE FOUNDER MEMBER, REP. BY SURESH P. PILANKAR., VS RAMESH DATTA SHANGALI (DEC) THR. LRS. AND ANR.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. MARUSHKA DE MONTE FURTADO ADV. ADITI NAIK ADV. PRATIMA MADIWALAR ADV. PRASHEEN LOTLIKAR ADV. MAITHILI SHARAD PRABHU CHODNEKAR ADV. NEELAM PATIL	ADV. ASHWIN D. BHOBE LRS OF R.NO.1 ADV. BHOBE SHRADHA SUBHASH LRS OF R.NO.1
186	WP/110/2018	KRISHNA ARJUN MAPARI (DEC) THR. HIS LRS., VS MAHADEV SITARAM KAKODKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER	ADV. R. G. RAMANI FOR R.NO.1(A,B,C AND D) ADV. R. G. RAMANI FOR R. NO. 1.4 ADV. R. G. RAMANI FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R. NO. 1.3 ADV. R. G. RAMANI FOR R. NO. 1.2 ADV. R. G. RAMANI FOR R. NO. 1.1 ADV. SHENVI KAKODKAR PRANAV SURYAJI R-1(ABC&D)
187	WP/113/2018	NATALINA RODRIGUES, THR. POA BY PETITIONER NO. 10. AND 9 ORS., VS SUKANYA XETE COLOPO @ KHALAP AND 2 ORS.,	ADV. PRITAM ROHIDAS GAUDE ADV. VARSHA PARAB ADV. SHANKAR B. SAWANT	ADV. SHIVAN DESAI FOR R.NO.1 ADV. KETAKI L. PEDNEKAR FOR R.NO.1 ADV. JATIN RAMAIYA FOR R.NO.1 ADV. ANIROODH C. SARDESAI FOR R.NO.1
188	WP/115/2018	MOHAN V. GOVEKAR AND 2 ORS., VS THE SARPANCH/SECERETARY, VILLAGE PANCHAYAT PENHA DE FRANCE AND ANR.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. PRANAY A KAMAT FOR R.NO.1 ADV. FONSECA CLAYTON ANTHONY FOR R.NO. 2
189	WP/124/2018	SITA BALU GAUNKAR (DEC) THR. HER LRS. AND 16 ORS., VS JAIRAM H. GAONKAR AND ANR.,	ADV. BETQUECAR KARISHMA CUSTA	
190	WP/143/2018	SHRIDHAR G. KERKAR AND ANR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 7 ORS.,	ADV. GAURISH N. AGNI ADV. SHUBHAM MANERKAR ADV. EESHAN USAPKAR ADV. TANMAI TULSHIDAS GAWAS ADV. RAUNAK AJIT KANTAK	ADV. GEETESH RAMESH SHETYE ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3 AJAYKUMAR V. BUDHAJI GAWADE SUJATA PATIL - - -
191	WP/177/2018	PUBLIC INFORMATION OFFICER, PURSHOTTAM F. PARAB., VS STATE OF GOA, THR. THE	ADV. MAHESH AMONKAR	ADV. S.M. SINGBAL FOR R.NO.2 MR. ARUN A. S. TALAULIKAR MR. ARUN A. S.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CHIEF SECRETARY AND ANR.,		TALAULIKAR ADV. APARNA LATKAR FOR R.NO.2 ADV. SHRADDHA MUKADAM FOR R.NO.2 ADV. NEELAM KUNKALINKAR FOR R.NO.2
192	WP/198/2018	GABRIEL JOSEPH FERNANDES., VS THE SARPANCH/SECRETARY, VILLAGE PANCHAYAT OF CALANGUTE.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PAI NIKHIL DEELIP FOR R.NO.1 ADV. K. S. MORE FOR R.NO.4 ADV. ROHIT SHIRODKAR FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.4 ADV. AAMIR JAMADAR FOR R.NO. 2 & 3 ADV. HANUMANT D. NAIK FOR R.NO.4
193	WP/206/2018	SULOCHANA BALSU FALDESSAI AND 4 ORS., VS SURESH AUDI AND 5 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. MANGUIRISH USGAONKAR ADV. PUSHPINDER KAUR ADV. GAUARI POI ADV. PARIMAL SURESH REDKAR ADV. ANKITA KAMAT	ADV. AVDHUT S ARSEKAR FOR RESPONDENT NO. 5 AND 6
194	WP/215/2018	VILMA LEMOS., VS THE DIOCESAN SOCIETY OF EDUCATION, REP. BY ITS SECRETARY AND 2 ORS.,	ADV. VALMIKI MENEZES	ADV. VINOD VISHNU KORGONKAR FOR R.NO.1 AND 2 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.1 & 2 ADV. JOCELYN MARIA GODINHO FOR R.NO.1 & 2 ADV. A.SAYED FOR R.NO.1 & 2
195	WP/217/2018	PRAKASH G. NAIK., VS MANDOVI PELLETS LTD., THR. ITS MANAGING DIRECTOR.,	ADV. SHIVRAJ GAONKAR ADV. LAXMAN RAMNATH SAWANT ADV. KSHITJA GAONKAR	ADV. G.K. SARDESSAI FOR RESPONDENT ADV. AVALON ALTON CARVALHO FOR RESPONDENT
	WITH WP/868/2017	PRAKASH G. NAIK., VS	ADV. SHIVRAJ GAONKAR ADV. KSHITJA	ADV. AVALON ALTON CARVALHO FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		MANDOVI PELLETS LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	GAONKAR	
196	WP/234/2018	ROQUE SEBASTIAO BOMPARTE MARTINS., VS FRANCISCO MARTINS AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. VASUDEV SHIRODKER FOR R.NO.1 AND 2 ADV. MAMATA R. FONDEKAR FOR R.NO.1 & 2 ADV. YOGUESH KANKONKAR FOR R.NO.1 & 2
197	WP/239/2018	JOAQUIM VICTOR FERNANDES., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. L. RAGHUNANDAN ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER	ADV. DEEP D. SHIRODKAR FOR RESPONDENTS
198	WP/279/2018	SHARMILA RAVINDRA KENKRE AND 3 ORS., VS PANDURANG DEVASTHAN COMMITTEE AND ANR.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	ADV. JOAQUIM GODINHO FOR R.NO.1 ADV. V.GAONKAR FOR R.NO.1 ADV. N.FERNANDES FOR R.NO.1
	WITH MCA/567/2018 IN WP/279/2018	AMARDEEP MADKAIKAR., VS SHARMILA RAVINDRA KENKRE AND 3 ORS.,	ADV. PUSHPINDER KAUR ADV. PARIMAL SURESH REDKAR	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR
199	WP/307/2018	SANJAY YESHWANT NAIK AND 2 ORS., VS SHRIPAD VASUDEV LAD (DEC) REP. BY KSHAMA SHRIPAD LAD AND 3 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. PRIYANKA KAMAT FOR R.NO.2 TO 4
200	WP/308/2018	VILLAGE PANCHAYAT OF MAULINGEM, BICHOLIM, THR. ITS SECRETARY, SACHIN SHAMBA DHAWASKAR., VS MAHESH GANESH MANDREKAR AND 2 ORS.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. P. N. RAIKER FOR RESPONDENT ADV. D. D. NAIK FOR RESPONDENT
201	WP/324/2018	YESHAWANT SOMA SAWANT AND ANR.,	ADV. ASHWINI AGNI ADV. HETAL BHARAT	ADV. BHASKAR MAHATME FOR R.NO.1

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS SHREE DEV DHARESHWAR, DHARGAL, PERNEM, GOA, REP. BY ITS PRESIDENT, PRAKASH GOPAL AND ANR.,	MODY ADV. AKSHAY UDAY NAIK ADV. DIVIYA V. BAKAL	ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2 ADV. KETAKI L. PEDNEKAR FOR R.NO.1
202 WP/335/2018	MODELS REAL ESTATE DEVELOPERS, THR. ITS PARTNER, PETER VAZ., VS DR. AGNELO BASILIO DIAS (DEC) THR. HIS LRS. AND ANR.,	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT ADV. ALEESHA DOS REIS FALCAO	ADV. JOSEPH VAZ FOR R.NO.1 (A AND C) ADV. JOSEPH VAZ FOR R. NO. 1.4 ADV. JOSEPH VAZ FOR R.NO.1B ADV. SWATI NAIK FOR R.NO.1 (A & C) ADV. JOSEPH VAZ FOR R.NO.1D ADV. TERENCE ANTHONY VAZ FOR R.NO.1 (A & C)
203 WP/357/2018	SHANTI ANTONIO MASCARENHAS., VS DEEPAK VITHAL KAUTHANKAR (DEC) THR. HIS LRS. AND 4 ORS.,	ADV. VISHWADH SARDESSAI	ADV. VALMIKI MENEZES FOR R.NO.1(AANDB) R-2-5 ADV. MELISSA C. CONCEPTION FOR R.NO.1(A&B) R-2-5
204 WP/358/2018	KRISHNA SHIRSODKAR., VS SONAFI INDIA LTD.,	ADV. SANMAN R. KENY ADV. SONAM TERDALKAR	ADV. M. S. BANDODKAR FOR RESPONDENT ADV. PULKIT BANDODKAR FOR RESPONDENT
205 WP/384/2018	DEVENDRA RAGHURAJ DESHPRABHU., VS GURUDAS KRISHNA KAVTHANKAR.,	ADV. PARAG S RAO ADV. FEMY GOMES ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY	ADV. AMIT PALEKAR FOR RESPONDENT NO. 1 ADV. ELDRIN AFONSO FOR RESPONDENT ADV. KAMAKSHI PARAB FOR RESPONDENT
206 WP/403/2018	BENJAMIN D'SOUZA @ BENJAMIN MANUEL VINCENT JOSEPH D'SOUZA @ BENNY D'SOUZA AND ANR., VS REV. FR. GODFREY VICTOR D'SOUZA @ FR. GODFREY D'SOUZA AND 4 ORS.,	ADV. ANTHONY JOE D'SILVA	ADV. J. ABREU LOBO FOR R.NO.1,2,3,4 AND 5 ADV. PRATIKSHA JUBA MANDREKAR FOR NO.1,2,3,4 & 5 ADV. FERNANDES JASMINE MERILYN FOR NO.1,2,3,4 & 5 ADV. LINGUDKAR SNEHA KISHOR FOR NO.1,2,3,4 & 5

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
207	WP/407/2018	GURUDAS BELEKAR (DEC) THR. HIS LRS., VS RAMESH CHODANKAR AND 4 ORS.,	ADV. VALLABH D. PANGAM	
208	WP/411/2018	LUIS FRANCISCO LOBO, THR. POA, ANTONIO LOBO AND 5 ORS., VS FELIX FERNANDES.,	ADV. VILAS P. THALI	ADV. RESSANO DE NORONHA FOR RESPONDENT ADV. NAMRATA CHARI FOR RESPONDENT ADV. NIDHI GAWAS FOR RESPONDENT
209	WP/416/2018	GURUNATH DATTARAM NAIK PANKAR., VS CHETANA GURANATA NAIKQUE @ SUDHA GURUNATH NAIK.,	ADV. VIVEK ANGELO RODRIGUES ADV. VIVEK ANGELO RODRIGUES U/LAS	ADV. JOAQUIM GODINHO FOR RESPONDENT ADV. N.FERNANDES FOR RESPONDENT ADV. G.BHINGUI FOR RESPONDENT ADV. V.GAONKAR FOR RESPONDENT
210	WP/431/2018	APARNA MENDIES., VS NATIVIDADE JOSE MANUEL MENDES AND 2 ORS.,	ADV. ASHA A. DESAI *FOR THE PETITIONER ADV. SAGAR MALKARNEKAR *FOR THE PETITIONER ADV. SAWANT SHUBHANGI DEU *FOR THE PETITIONER ADV. MEGHANA KADAM *FOR THE PETITIONER	ADV. MARIA CAROLINE COLLASSO FOR RESP NO. 1
211	WP/443/2018	SHRIKANT @ RANGANATH P. MAPARI., VS VILLAGE PANCHAYAT OF CHODAN MADEL, REP. BY ITS SECRETARY AND ANR.,	ADV. RYAN DA PIEDADE MENEZES	ADV. HANUMANT D. NAIK FOR RESP. 2 ADV. KIRAN MORE FOR RESP. 2 ADV. CARVALHO CANNIGIA ALLAN FOR RESP 2 ADV. SAYELI G BANDODKAR FOR RESP. 2
212	WP/466/2018	COMMUNIDADE OF GAODONGREM, REP. BY ITS ATTORNEY, MILINDRA GANBA DESSAI., VS GOVIND DEV GAONKAR AND ANR.,	ADV. PALYEKAR VINITA VISHRAM	ADV. ROHIT BRAS DE SA FOR R.NO.1 ADV. KIRAN RAI FOR R.NO.1 ADV. ANKITA NAGVENKAR FOR R.NO.1 ADV. VISHAYA SHET FOR



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R.NO.1 ADV. PRITI S. P. DESHPRABHU FOR R.NO.1 ADV. GOVIND SALKAR FOR R.NO.1
213	WP/491/2018	ROHIT RAMESH HALORNEKAR., VS THE PUBLIC INFORMATION OFFICER, PERNEM AND ANR.,	ADV. PRASHIL AROLKAR	
214	WP/500/2018	SANJAY MATKAR., VS ANA MARIA D'SOUZA (DEC) THR. HER LRS. LUIS GONZAGA M.S.A D'SOUZA AND 2 ORS.,	ADV. MENEZES MYRON D'SOUZA	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT 1
215	WP/506/2018	MENINO JESUS HORTA, REP. BY CONST. ATTORNEY, SHASHIKANT VELUSKAR AND ANR., VS DOMNIC VINCENT HORTA, THR. POA, VINCENT J. AFONSO AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3 ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. VENICIAL LOURENCO FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. PRIYANKA HAWANOOR FOR R.NO.1 & 2 ADV. KAMAT GHANEKAR TANVI FOR R.NO.3 ADV. VIDHATI SHETYE FOR R.NO.1 & 2 ADV. JOHANNA COLLACO FOR R.NO.1 & 2
216	WP/526/2018	DOMNICK PEREIRA., VS DIOCESAN SOCIETY OF EDUCATION, THR. ITS SECRETARY AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES STEPHANIE C. C. ALVARES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA	ADV. SOMNATH B. KARPE FOR R.NO.1 AND 2 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1 & 2 ADV. VIOLA MENDONCA FOR R.NO.1 & 2 ADV. SAMIKSHA VAIGANKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				& 2
217	WP/540/2018	VASUNDHARA PARAB., VS DATTA SAWANT AND ANR.,	ADV. ANTHONY D'SILVA	JOE ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. CARLOS ALVARES FERREIRA FOR R. NO. 2
	WITH WP/910/2018	VASUNDHARA PARAB., VS SOMNATH SAWANT AND ANR.,	ADV. ANTHONY D'SILVA	JOE
218	WP/586/2018	SURESH PURUSHOTTAM NAIK RAMNATHKAR AND 6 ORS., VS THE SARPANCH THE VILLAGE PANCHAYAT OF NERUL AND 3 ORS.,	ADV. ANTHONY D'SILVA	JOE ADV. VINOJ K. DANIEL FOR R.NO.4 ADV. PRONOY KAMAT FOR R.NO.1 & 2
219	WP/603/2018	SHARAYU VITHAL HALDANKAR (DEC) THR. LRS., VS GURUDAS VASANT RAIKAR AND 3 ORS.,	ADV. ASHWINI AGNI ADV. DIVIYA V. BAKAL ADV. ESTIBEIRO ELMA	ADV. KARAN RAJAN KAMAT FO R.NO.1 ADV. SHIVAN DESAI FO R.NO.1 ADV. KETAKI L. PEDNEKAR FO R.NO.1 ADV. SONALI NAGVENKAR FO R.NO.1 ADV. ANIROODH C. SARDESAI FO R.NO.1
220	WP/624/2018	SHRIMATI RANGANATH KAVLEKAR AND 4 ORS., VS HARISH GUNO KAVLEKAR AND ANR.,	ADV. SHIRIN V. NAIK ADV. KALPA GOVENKAR ADV. SHRUSHTI NAIK	ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2
221	WP/699/2018	GLENMARK LABORATORIES PVT. LTD., THR. HRISHIKESH DHARVATKER., VS DEEPA CHARI AND 23 ORS.,	ADV. BANDODKAR ADV. M.S. BANDODKAR	PULKIT ADV. SHIVRAJ GAONKAR FOR R.NO.1-24 ADV. LAXMAN SAWANT FOR R.NO.1-24
222	WP/713/2018	IVO ASSUNCAO MACHADO E BRAGANZA @ EVE	ADV. ASHWIN D. BHOBE ADV. THALI	ADV. PRAVIN N. FALDESSAI FOR R.NO.1

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	BRAGANCA., VS GOVT. OF GOA, REP. THR. THE INSPECTOR, MAPUSA.,	BALKRISHNA VISHWANATH PET.NO.1(A-D) ADV. FERNANDES ANNELISE ADV. ASHWIN D. BHOBE PET.NO.1(A-D) ADV. FERNANDES ANNELISE PET.NO.1(A-D) ADV. SAGAR SURENDRA SARMALKER PET.NO.1(A-D)	
223 WP/722/2018	SHRIKANT KRISHNA GAONKAR AND ANR., VS JOSE COSTANCIO DUARTE.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. SANDESH D. PADIYAR FOR RESPONDENT ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT ADV. PRAYASH SHIRODKAR FOR RESPONDENT
224 WP/736/2018	JIBLO MORTO NAIK GAONKAR AND ANR., VS SUDHAKAR SHIVA ASHWALKAR AND ANR.,	ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC) ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C FOR PET.NO.1(ABC) ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC)	ADV. PRAVIN N. FALDESSAI FOR RESP NO. 1
225 WP/739/2018	JIBLO MORTO NAIK GAONKAR AND ANR., VS LEELA BHANDARI (DEC)	ADV. KAMAT GHANEKAR TANVI ADV. PADGAONKAR KISHAN C FOR	ADV. PRAVIN N. FALDESSAI FOR R.NO.1(A TO H) ADV. MANSI NAIK FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REP. BY HER LRS. AND ANR.,	PET.NO.1(ABC) ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC) ADV. PALYEKAR VINITA VISHRAM ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC) ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC)	R.NO.1(A TO H) ADV. PRIYANKA HAWANOOR FOR R.NO.1(A TO H) ADV. JOHANNA COLLACO FOR R.NO.1(A TO H) ADV. VENICIA LOURENCO FOR R.NO.1(A TO H)
226	WP/743/2018	VASANT BHAGVAN NAIK., VS PARSHURAM VASUDEV NAIK AND 9 ORS.,	ADV. DEEPAK GAONKAR ADV. SSHLESHA GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. ASHWIN D. BHOBE FOR R-1,2,3,4,5,6,7,8,9 AND 10 ADV. FERNANDES ANNELISE FOR R.NO.1 TO 10 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.1 TO 10 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.1 TO 10
	WITH MCA/216/2019 IN WP/743/2018	VASANT BHAGVAN NAIK., VS PARSHURAM VASUDEV NAIK AND 9 ORS.,	ADV. DEEPAK GAONKAR ADV. GAONKAR ASHLESHA SURESH ADV. SHETYE KAUSHAL TULSHIDAS	ADV. ASHWIN D. BHOBE FOR R-1,2,3,4,5,6,7,8,9 AND 10 ADV. FERNANDES ANNELISE FOR R.NO.1 TO 10 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.1 TO 10 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.1 TO 10
227	WP/746/2018	PRAKASH VOLVOTKAR., VS BIBIHAJARAN ABDULNABI KUNDUR AND 3 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAMES LOPES FOR R.NO.4 ADV. GAURI PRABHAKAR BORKAR FOR R.NO.4
	WITH WP/747/2018	PRAKASH VOLVOTKAR., VS	ADV. USGAONKAR SUDESH MANOHAR	ADV. JAMES LOPES FOR R.NO.5

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		RAHMATH BI AND 4 ORS.,	ADV. MARIE ROSETTE PEREIRA	ADV. GAURI PRABHAKAR BORKAR FOR R.NO.5
	WITH WP/748/2018	PRAKASH VOLVOTKAR., VS HASMATHABI SHIRGODE AND 5 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAMES LOPES FOR R.NO.6 ADV. GAURI PRABHAKAR BORKAR FOR R.NO.6
	WITH WP/749/2018	PRAKASH VOLVOTKAR., VS FATIMABI ALLABAKASH KABBUR AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAMES LOPES FOR R.NO.3 ADV. GAURI PRABHAKAR BORKAR FOR R.NO.3
228	WP/783/2018	FRANCIS RODRIGUES (DEC) THR. HIS LRS., PIEADADE DE MELO., VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, VASCO.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. FERNANDES ANNELISE	ADV. VITHOBA VISHRAM PEDNEKAR FOR RESPONDENT
	WITH WP/574/2018	PEDRO GURJAO., VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, MORMUGAO.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. VITHOBA VISHRAM PEDNEKAR FOR R.NO.1
	WITH WP/612/2018	DAVID PEREIRA., VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, VASCO.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. VITHOBA VISHRAM PEDNEKAR FOR RESPONDENT
229	WP/787/2018	RAMDAS NAIK AND ANR., VS RANGANATH GURUDAS NAIK AND ANR.,	ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR ADV. FLAVIA FERNANDES	ADV. KAMAT GHANEKAR TANVI
230	WP/858/2018	FINOLEX CABLES LTD., THR. ITS AUT. OFFICER, MAHESH VISHWANATHAN., VS THE ADDITIONAL COMMISSIONER OF COMMERCIAL TAXES, GOVT. OF GOA MARGAO AND ANR.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
231	WP/878/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS RITA VELKASKAR AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1
232	WP/886/2018	DINANATH PARSHURAM VERLEKAR AND 2 ORS., VS SATISH KRISHNA BANDODKAR AND 5 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.3,4 AND 5 ADV. HARSHAD H ARSEKAR FOR R.NO.6
233	WP/890/2018	CAETANO D'MELLO., VS IFB INDUSTRIES LTD., REP. THR. ITS VICE PRESIDENT AND 2 ORS.,	ADV. PRASHANT AGRAWAL ADV. ANJALI AGRAWAL	ADV. SUSAN LINHARES FOR R.NO.3
234	WP/970/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
235	WP/971/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
236	WP/972/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
237	WP/973/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,		
238	WP/974/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
239	WP/975/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
240	WP/978/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
241	WP/979/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
242	WP/980/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
243	WP/981/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS	ADV. GURU SHIRODKAR ADV. VARSHA PARAB	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. SAMEER PUNDALIK KHEDEKAR	
244 WP/982/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
245 WP/983/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
246 WP/984/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
247 WP/1007/2018	MARILYN CARVALHO., VS TIMOTEO FERNANDES.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KARAN RAJAN KAMAT ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. PEARL ELSA REMEDIOS FOR RESPONDENT ADV. SIYA DHARGALKAR FOR RESPONDENT ADV. RUPA BANAULIKAR FOR RESPONDENT
248 WP/1054/2018	MATHEW PEREIRA, REP. THR. HIS POA, ROSA MARIA MARTHA PEREIRA., VS ANTONIO G. B. J.	ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ADV. DE SOUSA ZELLER FOR RESPONDENT NO. 1 ADV. DHAVAL DAMODAR ZAVERI FOR R.NO.2



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		RODRIGUES @ BALTAZAR RODRIGUES, REP. BY HIS POA, ANTHONY BRENOV RODRIGUES AND ANR.		ADV. SIDDHARTH VERENKAR FOR R.NO.1(A) ADV. JOSE SOCORINHO ANTAO FOR R.NO.1(A) ADV. DE SOUSA ZELLER FOR R.NO.1(A) ADV. PRIYESH MADKAIKAR FOR R.NO.1(A)
249	WP/1065/2018	DILIP KAMAT., VS PRAKASH MAHAMBRE.,	ADV. PURNA BHANDARI ADV. AMOGH V. PRABHUDESAI ADV. ARAUJO ASHVINI AFONSO ADV. DALVI OMKAR ALIAS BIPIN R. ADV. JAYANT UMESH KARN ADV. RAJESH K SHIVOLKAR	ADV. GAURISH N. AGNI FOR RESPONDENT ADV. RUCHIKA MISHRA FOR RESPONDENT ADV. EESHAN USAPKAR FOR RESPONDENT ADV. TANMAI TULSHIDAS GAWAS FOR RESPONDENT
250	WP/1090/2018	WORKMEN, REP. BY THE GENERAL SECRETARY., VS MARKSANS PHARMA LTD.,	ADV. SHIVRAJ GAONKAR ADV. LAXMAN RAMNATH SAWANT	ADV. M.S. BANDODKAR FOR RESPONDENT ADV. PULKIT BANDODKAR FOR RESPONDENT
251	WP/1117/2018	MENINO XAVIER GOMES., VS PARVATI SHIVA MORYE (DEC) THR. LRS. AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. PRASHEEN LOTLIKAR FOR R.NO.1(ABCDANDE) ADV. JAYANT UMESH KARN FOR R.NO.1(ABCD&E) ADV. AMONKER NILESH DIGAMBER FOR R.NO.1(ABCD&E)
252	WP/1128/2018	NAVAL K. G. SCHOOL, REP. BY ITS CO-ORDINATOR, CDR. NAVIN JACOB., VS THE REGIONAL PROVIDENT FUND COMMISSIONER, PANAJI AND ANR.,	ADV. AVALON ALTON CARVALHO ADV. N. GAONKAR ADV. M. RAO	ADV. PRASHANT AGRAWAL FOR R. NO. 2 ADV. ANJALI AGRAWAL FOR R. NO. 2
253	WP/1140/2018	CHOWGULE AND COMPANY PVT. LTD., REP. BY ITS POA, CHRISLER E. MASCARENHAS.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. ADITI RAMESH NAIK	ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. SANKALP SINAI BHANGUI FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS COMUNIDADE OF LOUTULIM, THR. ADMINISTRATOR OF COMUNIDADE, SOUTH GOA AND ANR.,		ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.1
254	WP/1154/2018	KASHINATH VITHAL GAD., VS GOVIND MAHAMBRE (DEC) THR. HIS LRS.,	ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE ADV. ASHWIN D. BHOBE FOR PETITIONER 1(A) TO 1(J) ADV. FERNANDES ANNELISE FOR REP. 1(A) TO 1(J)	ADV. ABHIJEET KAMAT FOR RESP. 1(A) ADV. ALEESHA DOS REIS FALCAO FOR RESP. 1(A) ADV. PREETAM TALAULIKAR FOR RESP. 1(A) ADV. SIMOES KHER CEAZER JOHN FOR RESP. 1(A)
255	WP/1155/2018	UMESH SADANAND REAL ESTATE DEVELOPERS PVT. LTD., REP. BY ITS DIRECTOR, UMesh SADANAND ACHREKAR., VS DIONA D'SA KORGAOKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESP. 1 AND 2 ADV. PEARL REMEDIOS FOR RESP. 1 & 2 ADV. VALMIKI MENEZES FOR R.NO.3 ADV. SIYA DHARGALKAR FOR RESP. 1 & 2 ADV. MELISSA C. CONCEPTION FOR R.NO.3 ADV. RUPA BANAULIKAR FOR RESP. 1 & 2
256	WP/1161/2018	THE COMUNIDADE OF QUEPEM, THR. ITS ATTORNEY, VIVEK K. FAL DESSAI, VS SEBASTIAO VENCETE COSTA (DEC) THR. HIS LRS. AND 9 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. FERNANDES ANNELISE	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-2 TO 10 ADV. SHAILESH REDKAR R-2 TO 10
257	WP/1162/2018	MARILYN CARVALHO., VS MARIA JOSE FERNANDES	ADV. SHIVAN DESAI ADV. COTA VIEGAS MARIA CARMEL TERESA	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		(DEC) THR. HER LR., LUCIA FERNANDES.,	DE JESUS ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ADV. SIYA DHARGALKAR FOR RESPONDENT ADV. PEARL REMEDIOS FOR RESPONDENT ADV. RUPA BANAULIKAR FOR RESPONDENT
258	WP/1192/2018	DIRECTORATE OF SETTLEMENT AND LAND RECORDS, PANAJI, THR. THE DIRECTOR LEVINSON J. MARTINS., VS DR. PRAKASH SHANU PRABHU DESSAI AND 4 ORS.,	ADV. AMIRA ABDUL RAZAQ	ADV. ASHWIN D. BHOBE FOR R.NO.4(A-G) SHRUTI JOSHI S. KENY S. SHELKE PAVITHRAN A.V ADV. FERNANDES ANNELISE FOR R.NO.6(A-G)
259	WP/1202/2018	KARAN K., VS ANTONIO DE MATOS SEQUEIRA ALMEIDA.,	ADV. VIBHAV RAJIV AMONKAR	ADV. NIGEL DA COSTA FRIAS NISHAD SONADEVI RAMMILAN BARBARA ANDRADE VISHAL SAWANT LAXMI SAWANT
260	WP/1219/2018	DR. NARAYAN JAGANNATH KAMAT., VS AMRUT SHANKAR VERLEKAR (DEC.) THR. HIS LRS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	
261	WP/38/2019	GAJANAN D. PHADTE., VS YASHODHARA K. BHOSLE (DEC) THR. LRS. AND ANR.,	ADV. FONSECA CLAYTON ANTHONY ADV. ROESHA MASCARENHAS	ADV. AMEY KAKODKAR FOR R.NO.2 ADV. AMANDA GODINHO FOR R.NO.2 ADV. PANKAJM. SHIRODKAR FOR R.NO.2 ADV. RASIKA NAIK FOR R.NO.1(B) ADV. MEENAKA KORGAOKAR FOR R.NO.1(B) ADV. MELWIN ASSIS VIEGAS FOR R.NO.1(B) ADV. DIPTY BHOMKAR FOR R.NO.2
262	WP/39/2019	GAJANAN D. PHADTE., VS	ADV. FONSECA CLAYTON ANTHONY	ADV. AMEY KAKODKAR FOR R.NO.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		YASHODHARA K. BHOSLE (DEC) THR. LRS. AND ANR.,	ADV. MASCARNHAS	ROESHA ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. AMANDA GODINHO FOR R.NO.2 ADV. MELWIN ASSIS VIEGAS FOR R.NO.1(B) ADV. PANKAJ M. SHIRODKAR FOR R.NO.2 ADV. MEENAKA KORGAOKAR FOR R.NO.1(B) ADV. RASIKA NAIK FOR R.NO.1(B)
263	WP/72/2019	FONDU BHISSO GAONKAR AND 22 ORS., VS STATE OF GOA, THR. THE SECRETARY (FORESTS) AND 2 ORS.,	ADV. J. ABREU LOBO ADV. FERNANDES JASMINE MERILYN ADV. LINGUDKAR SNEHA KISHOR ADV. PRATIKSHA JUBA MANDREKAR	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 AND 2 SHIVDATT P. MUNJ
264	WP/128/2019	GANESH VITHU GAUNS AND ANR., VS DIRECTOR AND ESTATE OFFICER, BAMBOLIM AND ANR.,	ADV. SHIVADATTA PRAKASH MUNJ ADV. PUNDALIK N RAIKER FOR P. NO. 2 CAIN AFONSO	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2
265	WP/188/2019	VISHNU RAJARAM SINAI KHANDEPARKAR (DEC) THR. LRS. AND 7 ORS., VS RAMA @ RAJIV DINANATH NAIK AND 7 ORS.,	ADV. R. G. RAMANI ADV. SHENVI KAKODKAR PRANAV SURYAJI	ADV. RAMANI ASHWIN NARESH FOR R-1 POA R-2 TO 6
266	WP/193/2019	RAMESH GUPTA., VS CHANDRALEKHA J. KARANJIA @ BABY CHANDRALEKHA JAWAHAR KARANJIA @ NUTAN A. SURYAVANSHI AND 2 ORS.,	ADV. SUSHANT Y. KORGAONKAR ADV. MENINO PEREIRA	
267	WP/203/2019	SAYED ZAINUDDIN AND ANR., VS HABIBA BI SAYED AND ANR.,	ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR	ADV. AMINA SHAIKH FOR R.NO.1 AND 2
268	WP/221/2019	MAGSON'S SUPER CENTRE,	ADV. VIVEK ANGELO	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REP. THR. PETITIONER NO. 2 AND 3 ORS., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	RODRIGUES ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND	
269	WP/226/2019	RAJ RAJESHWAR AGENCIES AND 4 ORS., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND	
270	WP/229/2019	MAYA GURUDAS DHARGALKAR, THR. HER CONST. POA, ARATI DHARGALKAR., VS KHEMLO SAKHARAM SAWANT AND ANR.,	ADV. GAWAS TUKARAM GOPAL ADV. VIVEK ANGELO RODRIGUES	ADV. RAUNAQ RAO FOR R.NO.2 ADV. ROHIT BRAS DE SA FOR R.NO.1 ADV. PRITI P. S. DESHPRABHU FOR R.NO.1 ADV. VISHAYA SHET FOR R.NO.1 ADV. RENIKA DESOUZA FOR R.NO.1
271	WP/239/2019	SEEMA KHANDEPARKAR., VS GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	
	WITH WP/877/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS SEEMA KHANDEPARKAR AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1
272	WP/244/2019	FATIMA SILVINA MATIAS D'SOUZA., VS CHERYL VILANOVA LOBO.,	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY FERNANDES ANNELEISE KALPA DEVIDAS GOVENKAR	ADV. KAPIL D. KERKAR FOR RESPONDENT
273	WP/260/2019	AGNELO LOBO., VS ADMINISTRATOR OF	ADV. YOGESH V. NADKARNI ADV. H. FERNANDES	ADV. PRAVIN N. FALDESSAI FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		COMMUNIDADES, MAPUSA.,	ADV. DIVYA RAVIRAJ SHIRGAM ADV. KAMAT SANKET DATTA	
274	WP/262/2019	NAMDEV VISHNU PARAB (DEC) AND 48 ORS., VS THE BODY OF MEMBERS (MAZ.) OF SHRI DEVI BHUMICA VETAL DEVASTHAN,REP. BY NARAYAN T. PARAB AND 3 ORS.	ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH ADV. MARUSHKA DE MONTE FURTADO	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3 ADV. KAMAT GHANEKAR TANVI FOR R.NO.3 ADV. MASHELKAR TANISHA AVINASH FOR R.NO.3 ADV. PADGAONKAR KISHAN C FOR R.NO.3 ADV. VIJAY A. PALEKAR *FOR R.NO.1 & 2 ADV. T.SHIRODKAR *FOR R.NO.1 & 2
275	WP/285/2019	DAYANAND R. CHODANKAR., VS THE VISHWAKARMA MANU-MAYA, URBAN CO-OP. CREDIT SOCIETY LTD., MAPUSA AND 2 ORS.,	ADV. AMAY ARJUN PHADTE	ADV. SOMNATH B. KARPE FOR R.NO.1 ADV. ABHISHEK SAWANT FOR R.NO.1 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.1 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1
	WITH WP/913/2019	THE VISHWAKARMA MANU-MAYA URBAN CO-OP. CREDIT SOCIETY LTD., REP. THR. ITS CHAIRMAN, PRADIP P. CHARI VS DAYANAND RAJARAM CHODANKAR AND 2 ORS.,	ADV. SOMNATH B. KARPE ADV. VAIGANKAR SAMIKSHA MADHUKAR ADV. KETAN GOVEKAR ADV. ASMITA NAKUL TIRODKAR ADV. ABHISHEK SAWANT	
276	WP/296/2019	LAXMAN RAMA MAJIK., VS GOPINATH NARAYAN GAWAS AND 50 ORS.,	ADV. DEEPAK GAONKAR ADV. SONALI NAGVENKAR	ADV. VIDYESH A. NAIK FOR R.NO.1 TO 51
277	WP/319/2019	PEDRO FERRAO., VS ALBINO COLACO (DELETED) AND 36 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ADV. JOAQUIM GODINHO FOR R.NO.37 ADV. RUI ALBERTO GOMES PEREIRA FOR R.NO.3,4 & 5 ADV. MISPA MAMMEN FOR R.NO.37

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. JOCELYN MARIA GODINHO FOR R.NO.37
278	WP/324/2019	TULSIBAI VENKATESH FAL DESSAI AND ANR., VS JANAKIBAI DEVAPPA DESSAI (DEC) REP. BE HER LRS. AND 4 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. RYAN DA PIEDADE MENEZES R-1(B) POA R-1(ACDE)
279	WP/344/2019	TARIKA DATTATRAY CHARI., VS GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	
	WITH WP/875/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS TARIKA DATTATRAY CHARI AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. JAIRAJ LOHAR FOR R.NO.1
280	WP/346/2019	VINAYAK KOLHE., VS KADAMBA TRANSPORT CORPORATION LTD.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	ADV. SHIVAN DESAI FOR RESPONDENT
281	WP/357/2019	THE EXECUTIVE ENGINEER, ELECTRICITY DEPARTMENT, DIV IV, MARGAO., VS BORKAR COLORPAKCS PVT. LTD., REP. BY ITS DIRECTOR, ASHOK PRAMOD BORKAR.,	ADV. AMIRA ABDUL RAZAQ	
282	WP/359/2019	KALYANI SHASHIKANT GAUDE., VS GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
WITH WP/876/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS KALYANI SHASHIKANT GAUDE AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1
283 WP/371/2019	HERALD PUBLICATION PVT. LTD., REP. BY ITS AUT. SIGN., VINAYAK PAI BIR., VS CRISPINO MARCELLO.,	ADV. MANDAR DILIP NAIK ADV. D. P. CHAWDIKAR ADV. PRASANNA C CHAWDIKAR	ADV. GAURISH N. AGNI FOR RESPONDENT ADV. TANMAI GAWAS FOR RESPONDENT ADV. RUCHIKA MISHRA FOR RESPONDENT ADV. SUNAINA CHODANKAR FOR RESPONDENT ADV. SHUBHAM S. MANERKER FOR RESPONDENT
284 WP/412/2019	RAFAEL PEIXOTO AND ANR., VS MANISHA FERNANDES @ MANISHA INACIO PEIXOTO AND 7 ORS.,	ADV. DEVIDAS J. PANGAM ADV. NEEHAL VERNEKAR ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. FERNANDES ANNELISE FOR R.NO.1 & 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2
285 WP/432/2019	METROBIO DIAS., VS THE CUNCOLIM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. JESSICA FERNANDES ADV. RALPH MASCARENHAS ADV. CORREIA MARIA SIMONE JUDITH ADV. LAXMI SAWANT	ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.1 ADV. VIOLA DE MENDONCA FOR R.NO.2 & 3 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.2 & 3
286 WP/481/2019	ATC INFRASTRUCTURE SERVICES PVT. LTD. (FORM. KNOWN AS ATC INFRS. SERVICES LTD.),	ADV. P. P. SINGH ADV. N. KALSUR ADV. D. BHARADWAJ ADV. S. NAIK	ADV. MR. ARUN A. S. TALAULIKAR ADV. NIGEL DA COSTA FRIAS FOR R. NO. 3



SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	THR. ROHIT RAWAL., VS THE GOA TOWN AND COUNTRY PLANNING BOARD, THR. ITS MEMBER SECRETARY/CHIEF TOWN PLANNER AND 2 ORS.,		ADV. MENINO PEREIRA FOR R. NO. 2
287 WP/525/2019	ATMARAM MALJI KAMBLI AND 3 ORS., VS LAXIMI LADU KAMBLI AND 13 ORS.,	ADV. GAJENDRA USGAONKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 4 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 5 ADV. BANAUlikar RUPA DAMODAR FOR R. NO. 5 ADV. BANAUlikar RUPA DAMODAR FOR R. NO. 4 ADV. BANAUlikar RUPA DAMODAR FOR R. NO. 3 ADV. BANAUlikar RUPA DAMODAR FOR R. NO. 2
288 WP/528/2019	COSTANCIO LUCAS AND 5 ORS., VS ANANT RAJARAM BANDEKAR , REP. BY ITS POA, RAJARAM SHIVRAM SAWANT AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR THE PETITIONERS ADV. PEARL ELSA REMEDIOS *THE PETITIONERS ADV. SIYA ULHAS DHARGALKAR *THE PETITIONERS ADV. BANAUlikar RUPA DAMODAR *THE PETITIONERS	ADV. ESPERDIAO DIAS DO ROSARIO FOR R.NO.2 ADV. R.SHETKAR FOR R.NO.2 ADV. ESTHER DIAS DO ROSARIO FOR R.NO.2 ADV. NIVON SERRAO FOR R.NO.2
289 WP/570/2019	MANOJ FATI KEDAR., VS RAJENDRA VASUDEV DESHPRABHU (DEC) THR. HIS LRS. AND 6 ORS.,	ADV. DEEPAK GAONKAR ADV. SONAL NAGVENKAR	ADV. GANESH R. NAIK FOR R.NO.3,4,6 AND 7 ADV. GANESH R. NAIK FOR R. NO. 2.3 ADV. GANESH R. NAIK

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				FOR R. NO. 2.1 ADV. GANESH R. NAIK FOR R. NO. 2.2 DHARAMDAS L PUSEKAR ADV. ABDUL RAJAK WALIKAR FOR R.NO.3,4,6 & 7
290	WP/582/2019	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., VS MALI JANO YAMKAR AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	ADV. SAMIR TALEIGAONKAR FOR R.NO.1 AND 2
291	WP/583/2019	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., VS JANU J. REKDO (DEC) THR. HIS LRS. AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	ADV. SAMIR TALEIGAONKAR FOR R.NO.1A AND 1B
292	WP/584/2019	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., VS BABO TUKO REKDO (DEC) THR. HIS LRS. AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	ADV. SAMIR TALEIGAONKAR FOR R.NO.1(A,BANDC)
293	WP/625/2019	LAWRENCE FERNANDES., VS BASU DIPU NAIK (DEC) THR. LRS. AND ANR.,	ADV. VIBHAV RAJIV AMONKAR	ADV. SHAILA G. NAIK FOR RESP. 1(B) TO 1(H)
294	WP/639/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAWANT SHANKAR BALKRISHNA	
295	WP/678/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAWANT SHANKAR BALKRISHNA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
296	WP/679/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. NAGVENKAR ANKITA RAMESH ADV. VARSHA PARAB	
297	WP/680/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAWANT SHANKAR BALKRISHNA	
298	WP/681/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAWANT SHANKAR BALKRISHNA	
299	WP/682/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	
300	WP/766/2019	MANDOVI ORE CARRIER, REP. BY ITS SOLE PROP., UDAY NAIK., VS THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO, THR. ITS SECRETARY.,	ADV. PARIKSHIT S. SAWANT	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. D.SHIRGAM FOR RESPONDENT ADV. SANKET DATTA KAMAT FOR RESPONDENT
301	WP/836/2019	PRAKASH BRAHMAPURKAR AND ANR., VS P. KUMARAN.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. KALPA DEVIDAS GOVENKAR	ADV. SOMNATH B. KARPE
302	WP/842/2019	CANARA BANK, REP. BY ITS CONST. ATTORNEY, RAMANATH MUKUND PAI., VS RAVINDRA ANANT	ADV. PURUSHOTTAM R. KARPE DIAS NAVINA ANITA NARVEKAR SAMIKSHA VIVEKANAND	SUBHAS NAIK JORGE

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		MATONDKAR.,	GAURI P. KARPE	
303	WP/889/2019	SUBASH PURUSHOTTAM NAYAK., VS GOMAND VIDYA NIKETAN, REP. BY ITS TREASURER, RAJESH KRISHNANATH NAIK.,	ADV. JOAQUIM GODINHO ADV. GAONKAR VAMAN SURESH ADV. MAMMEN MISPA MARIA ABRAHAM	ADV. JONATHAN DELDUQUE COSTA
304	WP/949/2019	SANJITA U. RANE SARDESAI, THR. HER ATTORNEY THE PETITIONER NO. 2 AND ANR., VS RAJAN RAGUNATHRAO DESAI AND 4 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1 AND 2 ADV. PADGAONKAR KISHAN C FOR R.NO.1 & 2 ADV. MASHELKAR TANISHA AVINASH FOR R.NO.1 & 2
305	WP/957/2019	COMMUNIDADE OF CHANDOR, REP. BY ITS ATTORNEY, LUEL FERNANDES., VS TONY FRACIS DIAS AND ANR.,	ADV. VLEDSON LUCIO BRAGANZA ADV. PAVITHRAN VILAS GOVINDAN ADV. BERNARD FERNANDES ADV. VINOD VISHNU KORGAONKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 ADV. ANGLE CHIRAG AJAY FOR R.NO.1 ADV. FERNANDES ANNELISE FOR R.NO.1
306	WP/986/2019	BANK OF MAHARASHTRA, REP. BY AUT. OFFICER, ANAND SUMAN., VS ARUN NARAYAN AMBRE AND 2 ORS.,	ADV. V. AJAY KUMAR ADV. BUDHAJI GAWADE	JAIPRAKASH SAWANT
	WITH WP/985/2019	BANK OF MAHARASHTRA, REP. BY AUT. OFFICER, ANAND SUMAN., VS ANANT RAJARAM SAWANT AND 2 ORS.,	ADV. V. AJAY KUMAR ADV. BUDHAJI GAWADE	ADV. JAIPRAKASH SAWANT FOR R.NO.1
307	WP/1026/2019	ASHOK B. VERNEKAR (DEC) THR. HIS LRS., VS EKNATH VERNEKAR AND ANR.,	- PRADOSH MAYENKAR PRADOSH MAYENKAR PRADOSH MAYENKAR	
308	WP/38/2020	PEDRO VINCENT DIAS., VS GOA SHIPYARD LTD., THR. ITS COMPANY	ADV. ETHELWALD OLIMPIO MENDES	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SECRETARY.,		
309	WP/44/2020	MADHUKAR B. C. HALDANKAR (DEC) THR. HIS LRS., VS SUMAN SHET.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. SIYA ULHAS DHARGALKAR ADV. BANAULIKAR RUPA DAMODAR	ADV. MEHANDI ANAY NAIK DESAI ARJUN F. NAIK
310	WP/45/2020	RAMAKANT SHETYE., VS THE HEALTH OFFICER, COMMUNITY HEALTH CENTRE.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY	ADV. PRASHIL AROLKAR
311	WP/90/2020	JOHNNY VAZ, THR. ITS GENERAL SECRETARY, PRASHANT SAPRE., VS THE INDUSTRIAL TRIBUNAL AND LABOUR COURT, PANAJI AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	
312	WP/153/2020	DEUDITA ROSE FERNANDES E TRAVASSO., VS THE CHAIRMAN, ST. THERESA CONVENT HIGH SCHOOL AND 3 ORS.,	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	
313	WP/202/2020	FELICIA GOMES @ MARIA F. GOMES (DEC) REP. BY HER LRS. ALREADY ON RECORD AS PET. NO.2 TO 9 AND 8 ORS. VS LEONORA FERNANDES (DEC) REP. BY HER LRS. AND 20 ORS.,	ADV. JOSEPH RODRICKS LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR LAXMAN V. S. ASSOLDEKAR	ADV. BYRON RODRIGUES FOR R. NO. 1.2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
314 WP/218/2020	JOAO BRAZINHO D'LIMA, REP. BY LAWFUL ATTORNEY, ANNA HEMA MAXY DIAS., VS VILLAGE PANCHAYAT OF TIVIM, THR. ITS SARPANCH/SECRETARY AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. PRANAY A KAMAT FOR R.NO.1 ADV. SHIVDATT P. MUNJ FOR R. NO. 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 3 ADV. KEWAL T. SAWANT FOR R.NO.2 ADV. DATTARAJ VITHAL PARAB FOR R.NO.2
315 WP/256/2020	GARWARE GOA NETS LTD., THR. ITS AUT. REP., NARENDRA S. SURVE., VS LAVU SHIRODAKR.,	ADV. PRASANNA C CHAWDIKAR ADV. D. P. CHAWDIKAR ADV. MANDAR DILIP NAIK ADV. AVALON ALTON CARVALHO	ADV. ARUNKUMAR V. NIGALYE OMKAR VYANKATESH KULKARNI
316 WP/257/2020	GARWARE GOA NETS LTD., THR. ITS AUT. REP., NARENDRA S. SURVE., VS VIKAS NAIK.,	ADV. PRASANNA C CHAWDIKAR ADV. MANDAR DILIP NAIK ADV. AVALON ALTON CARVALHO ADV. D. P. CHAWDIKAR	ADV. ARUNKUMAR V. NIGALYE OMKAR VYANKATESH KULKARNI
317 WP/106/2021	PRAKASH SITARAM SAWANT AND ANR VS GOVT. SECONDARY AND HIGHER SECONDARY TEACHERS CO-OP. CREDIT SOCIETY LTD. AND 2 ORS	ADV. PREMA MATKAR	DINESH EKNATH NAIK MELINDA M. FELIZARDO ZALBA PRASHILA PRAKASH PETHKAR TRUPTI MAHADEV ANANT PANSHEKAR
318 WP/449/2021	ANTONIO LOURENCO VAZ VS MARIA CONCEICAO VAS AND 2 ORS	ADV. GALILEO FRANCISCO TELES AUSTIN AUGUSTO FERNANDES PEDNEKAR ROHIT RATNAKAR NIKEETA SHASHIKANT LOTLIKAR DEEPAK S. FADKE AMEYA SAIL	
319 WP/54/2022	SHABA BABUSO NAIK AND ANR VS SABINO JOAQUIM VITORINO FURTADO	SHENVI KAKODKAR PRANAV SURYAJI SUNANDA PANDURANG AMONKAR	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT MAKARAND GOVIND DESSAI IVAN SANTIMANO

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
320	WP/61/2022	UMESH D. BHAKTA VS THE SECRETARY/SARPANCH, VILLAGE PANCHAYAT OF UCCASSAIM, PALIEM AND PUNOLA AND ANR	ADV. PARAG S RAO SHAMBHAVI PARAG RAO RADHIKA S CANDOLCAR YVONNE DINIZ SANDHYA KUSHAWAHA SOWMYA RAMESH NATIANA GODINHO RUNAL RAJARAM SHET DIVKAR MEGHANA GOPAL NAIK NOORIE MANGALDAS SAWANT NISHIKA KARLA VAZ	ADV. ABHIJEET KAMAT PREETAM TALAULIKAR NAIK DESSAI SAICHA SANJIVA
321	WP/313/2022	SADANAND POKLE VS KADAMBA TRANSPORT CORPORATION LTD.	ADV. SHIVRAJ GAONKAR DIAS ERUSHKA CAROLINE CARLOS	ADV. SHIVAN DESAI
322	WP/379/2022	PRABHAKAR ANANT MALIK (DEC) THR. LRS VS COMMUNIDADE OF LATAMBARCEM, THR. ITS ATT., LAXMAN HARICHANDRA GHADI	ADV. PARAG S RAO	ADV. VIVEK AMRUT DANDEKAR NITI NAIK JYOTI SUTAR VAYDEHI DESAI
323	WP/520/2022	PUBLIC INFORMATION OFFICER, THE SUPD. OF SURVEY AND LAND RECORDS VS SANTANA PIEDADE AFONSO	ADV. DEEP D. SHIRODKAR	ADV. LAXMI SAWANT
324	WP/14/2023	FARID VELJEE VS THE CORPORATION OF THE CITY OF PANAJI, THR. ITS COMMISSIONER AND 2 ORS	ADV. ABHAY NACHINOLKAR SIDDHANT K. DHAKANKAR HRISHIKESH S VAZE	
325	WP/52/2023	VASANT BUGDE VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	S. POLLE	ADV. SULEKHA S. KAMAT
326	WP/72/2023	RESERVE BANK OF INDIA THR. AUTH. REP. DEEPIKA NEGI VS I.P. RODRIGUES AND 2 ORS	ADV. GAURANG D. PANANDIKER	IN PERSON ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			- - - -
327 WP/99/2023	DATTA PAREIRA (DEC) REP. BY HIS LRS VS COMMUNIDADE OF CURCA, REP. BY POA, ANTONIO MANUEL ELIZABEHT DCOSTA AND ANR	ADV. GAURISH N. AGNI ADV. CHODANKAR SUNAINA SHIVDAS ADV. TANMAI TULSHIDAS GAWAS	SHRUSHTI S. NAIK SHRUSHTI S. NAIK SHRUSHTI S. NAIK SHRUSHTI S. NAIK SHRUSHTI S. NAIK VALLARI KUDCHADKAR ADV. GOVEKAR AVADHUT KRISHNANATH FOR R. NO. 2.1 ADV. KUDCHADKAR VALLARI DAYANAND FOR R. NO. 2.1 ADV. GOVEKAR AVADHUT KRISHNANATH FOR R. NO. 2.2 ADV. KUDCHADKAR VALLARI DAYANAND FOR R. NO. 2.2 ADV. GOVEKAR AVADHUT KRISHNANATH FOR R. NO. 2.3 ADV. KUDCHADKAR VALLARI DAYANAND FOR R. NO. 2.3 ADV. GOVEKAR AVADHUT KRISHNANATH FOR R. NO. 2.4 ADV. KUDCHADKAR VALLARI DAYANAND FOR R. NO. 2.4 AVADHUT GOVEKAR
328 WP/101/2023	SUDHA SHIVAJI HEGDE AND AND VS THE CONSERVATOR OF FORESTS AND 2 ORS	ADV. JAY PRADIP SAWAIKAR ASHWINI AGNI AFRIN KHAN HARIHAR RAJLAXMI BHATKAR	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 2
329 WP/164/2023	ANKUSH BAGKAR AND 4 ORS VS REGISTRAR OF COOP.	ADV. GAURANG D. PANANDIKER	ADV. NEEHAL SANDEEP VERNEKAR



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SOCIETIES, GOVT. OF GOA AND 6 ORS		
330	WP/394/2023	MOHAMMED SHUHYB P. A. VS ADDITIONAL DIRECTOR, DIRECTORATE OF REVENUE INTELLIGENCE AND 2 ORS	ADV. JAGANNATH JAYANT MULGAONKAR BANAULIKAR RUPA DAMODAR	
	WITH WP/371/2021	MAHESH DESAI VS UNION OF INDIA THR REVENUE SECRETARY, AND 3 ORS (DELETED AS PER ORDER DT. 26/10/2021)	ADV. ARUN DE SA SARDESAI SAHIL SAMIR FRANCO COBURN FREDDIE JOSEPH AGNETHA S. MONIZ	
331	WP/419/2023	PREMANAND R. WADKAR VS THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND 10 ORS	ADV. NAIK VITHAL SHIVANAND	ADV. MANISH DAMODAR SALKAR
332	WP/490/2023	UDAY R. PRABHU VS REGISTRAR OF CO-OPERATIVE SOCIETIES, GOVT. OF GOA AND 3 ORS	ADV. NAIK VITHAL SHIVANAND	SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2
333	WP/574/2023	MAHESH KOLHAPUR VS MORMUGAO MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER AND ANR	ADV. J. ABREU LOBO ANU GAWAS MANJITAMANERKAR VEDANK NAIK AKSHAYA ASHOK NANODKAR	
334	WP/836/2023	MORMUGAO PORT AUTHORITY THR. ITS DULY CONS. ATTORNEY SANTOSH NAIK VS GHANASHYAM SHANKARRAO HEDAHO AND ANR	ADV. YOGESH V. NADKARNI NILAY NAIK KHADILKAR SIMRAN SUNIL SANISH SURESH PARAB SANKET DATTA KAMAT DIVYA RAVIRAJ SHIRGAM	SHANTANU GHATE S.D. KHATI P.K. DHOMNE
335	WP/846/2023	BOSHAN DEVELOPERS PRIVATE LIMITED, THR. DIRECTOR OMKAR A. GAITONDE VS THE CHIEF TOWN	ADV. SHIVAN DESAI ANIROODH C. SARDESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS NATHAN SAVIO VAS	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	PLANNER (ADMINISTRATION) AND 2 ORS	JONATHAN GEORGE BHANDANKER VARUN PRADEEP	
336 WP/867/2023	KUST BIKRO VELIP REP BY POA SANDEEP KUST VELIP AND ANR VS SAVITRI JANU VELIP AND 78 ORS	ADV. ASHWIN D. BHOBE SHAIKH SHAIZEEN BADRUDDIN FERNANDES ANNELISE	ADV. SHAILESH REDKAR ADV. SHAILESH REDKAR FOR R. NO. 9 ADV. SHAILESH REDKAR FOR R. NO. 6.3 ADV. SHAILESH REDKAR FOR R. NO. 23 ADV. SHAILESH REDKAR FOR R. NO. 6.4 ADV. SHAILESH REDKAR FOR R. NO. 11 ADV. SHAILESH REDKAR FOR R. NO. 14 ADV. SHAILESH REDKAR FOR R. NO. 22 ADV. SHAILESH REDKAR FOR R. NO. 19 ADV. SHAILESH REDKAR FOR R. NO. 25 ADV. SHAILESH REDKAR FOR R. NO. 18 ADV. SHAILESH REDKAR FOR R. NO. 13 ADV. SHAILESH REDKAR FOR R. NO. 5 ADV. SHAILESH REDKAR FOR R. NO. 8 ADV. SHAILESH REDKAR FOR R. NO. 12 ADV. SHAILESH REDKAR FOR R. NO. 4 ADV. SHAILESH REDKAR FOR R. NO. 10 ADV. SHAILESH REDKAR FOR R. NO. 21 ADV. SHAILESH REDKAR FOR R. NO. 16 ADV. SHAILESH REDKAR FOR R. NO. 20 ADV. SHAILESH REDKAR FOR R. NO. 24 ADV. SHAILESH REDKAR FOR R. NO. 6.1 ADV. SHAILESH REDKAR FOR R. NO. 15 ADV. SHAILESH REDKAR FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. SHAILESH REDKAR FOR R. NO. 3 ADV. SHAILESH REDKAR FOR R. NO. 6.2 ADV. SHAILESH REDKAR FOR R. NO. 7 ADV. SHAILESH REDKAR FOR R. NO. 17 ADV. SHAILESH REDKAR FOR R. NO. 13 ADV. SHAILESH REDKAR FOR R. NO. 6.4
337	WP/868/2023	KUST BIKRO VELIP THR POA SANDEEP KUST VELIP AND ANR VS SAVITRI JANU VELIP AND 78 ORS	ADV. ASHWIN D. BHOBE SHAIKH SHAIZEEN BADRUDDIN FERNANDES ANNELEISE	ADV. SHAILESH REDKAR ADV. SHAILESH REDKAR FOR R. NO. 25 ADV. SHAILESH REDKAR FOR R. NO. 2 ADV. SHAILESH REDKAR FOR R. NO. 11 ADV. SHAILESH REDKAR FOR R. NO. 12 ADV. SHAILESH REDKAR FOR R. NO. 5 ADV. SHAILESH REDKAR FOR R. NO. 20 ADV. SHAILESH REDKAR FOR R. NO. 15 ADV. SHAILESH REDKAR FOR R. NO. 6.2 ADV. SHAILESH REDKAR FOR R. NO. 6.4 ADV. SHAILESH REDKAR FOR R. NO. 8 ADV. SHAILESH REDKAR FOR R. NO. 3 ADV. SHAILESH REDKAR FOR R. NO. 9 ADV. SHAILESH REDKAR FOR R. NO. 22 ADV. SHAILESH REDKAR FOR R. NO. 4 ADV. SHAILESH REDKAR FOR R. NO. 6.3 ADV. SHAILESH REDKAR FOR R. NO. 10 ADV. SHAILESH REDKAR FOR R. NO. 14 ADV. SHAILESH REDKAR FOR R. NO. 23 ADV. SHAILESH REDKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				FOR R. NO. 16 ADV. SHAILESH REDKAR FOR R. NO. 24 ADV. SHAILESH REDKAR FOR R. NO. 17 ADV. SHAILESH REDKAR FOR R. NO. 7 ADV. SHAILESH REDKAR FOR R. NO. 19 ADV. SHAILESH REDKAR FOR R. NO. 18 ADV. SHAILESH REDKAR FOR R. NO. 13 ADV. SHAILESH REDKAR FOR R. NO. 21 ADV. SHAILESH REDKAR FOR R. NO. 6.1 ADV. SHAILESH REDKAR FOR R. NO. 13 ADV. SHAILESH REDKAR FOR R. NO. 6.4
338	WP/895/2023	RIYAZ JANGUNDI VS VILLAGE PANCHAYAT OF ASSAGAO, REP. BY SARPANCH/SECRETARY, ASSAGAO AND ANR	ADV. J. ABREU LOBO LINGUDKAR SNEHA KISHOR PRATIKSHA JUBA MANDREKAR	ADV. JAYANT UMESH KARN FOR R. NO. 2 ADV. TERENCE BENEDICTO SEQUEIRA FOR R. NO. 2 ADV. SAILEE R. KENNY FOR R. NO. 2
339	WP/236/2024	SHALINI SHIRODKAR AND ANR VS GEORGE DE SOUZA AND ANR	ADV. F.E. NORONHA	ADV. RYAN DA PIEDADE MENEZES

ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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